

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's for the year 2015 as on 30/06/2015.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	E/Early Hearing /10001/2015 -in- E/12925/2014-SM	01/01/2015	Naresh Banthia -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-46-48-14-15 Dated : 12/05/2014
2	E/Early Hearing /10002/2015 -in- E/12919/2014-SM	01/01/2015	S L Banthia Textile Industries Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-46-48-14-15 Dated : 12/05/2014
3	E/Early Hearing /10003/2015 -in- E/12924/2014-SM	01/01/2015	Citizen Umbrella Manufacturers Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-46-48-14-15 Dated : 12/05/2014
4	E/Early Hearing /10004/2015 -in-	01/01/2015	Masood Mohammed Mohiddin -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-54-56-14-15 Dated : 12/05/2014

	E/12922/2014-SM			
5	E/Early Hearing /10005/2015 -in- E/12923/2014-SM	01/01/2015	Sirajudine Peer Mohammed -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-54-56-14-15 Dated : 12/05/2014
6	E/Early Hearing /10006/2015 -in- E/12920/2014-SM	01/01/2015	Lita Industries -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-54-56-14-15 Dated : 12/05/2014
7	ST/Early Hearing /10007/2015 -in- ST/12057/2014-DB	01/01/2015	Vimal Construction -Vs- C.C.E. & S.T.-Bhavnagar	OIO-03/BVR/COMMISSIONER/2014 Dated : 03/03/2014
8	E/MA(EXTN) /10008/2015 -in- E/475/2007-DB	01/01/2015	Twenty Firstcentury Printers Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-04/MP/VAPI/2007 Dated : 23/01/2007
9	C/Others /10009/2015 -in- C/11458/2014-DB	01/01/2015	Chhganlal Arun -Vs- C.C.-Kandla	OIO-KDL/COMMR/45/2013-14 Dated : 17/01/2014
10	E/Early Hearing /10010/2015	02/01/2015	Medley Pharmaceuticals Ltd -Vs-	OIA-CS/43/DMN/SDMN/2012-13 Dated : 01/06/2012

	-in- E/712/2012-DB		C.C.E. & S.T.-Daman	
11	E/Early Hearing /10011/2015 -in- E/713/2012-DB	02/01/2015	Medley Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Daman	OIA-CS/44/DMN/SDMN/2012-13 Dated : 01/06/2012
12	E/Early Hearing /10012/2015 -in- E/778/2012-DB	02/01/2015	Medley Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Daman	OIA-SRP/75/DMN/SDMN/2012-13 Dated : 09/08/2012
13	E/Early Hearing /10013/2015 -in- E/12996/2014-DB	02/01/2015	Medley Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000-APP-331-13-14 Dated : 12/03/2014
14	E/ROA /10014/2015 -in- E/11756/2014-SM	02/01/2015	Zedex Clothing P Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-107-13-14 Dated : 19/03/2014
15	E/Others /10015/2015 -in- E/1167/2009-SM	02/01/2015	Shalu Synthetics Private Limited -Vs- C.C.E. & S.T.-Vapi	OIA-KRS/138-139/VAPI/2009 Dated : 31/03/2009
16	E/Early Hearing	02/01/2015	Centricast Enterprises Pvt Ltd	OIA-19/2009-AHD-II-CE/ID/COMMR-A-/AHD

	/10016/2015 -in- E/289/2009-DB		-Vs- C.C.E.-Ahmedabad-ii	Dated : 19/01/2009
17	E/Early Hearing /10017/2015 -in- E/10297/2013-DB	05/01/2015	Garden Silk Mills Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-12/DEMAND/2012 Dated : 28/12/2012
18	C/MA(EXTN) /10018/2015 -in- C/379/2008-DB	05/01/2015	Dinesh Lekhak -Vs- C.C.-Kandla	OIO-KDL/COMMR/26/2008 Dated : 30/05/2008
19	E/Early Hearing /10019/2015 -in- E/1084/2011-DB	05/01/2015	C.C.E. & S.T.-Surat-i -Vs- Jai Bhawani Metal Industries	OIO-18/MP/2010 Dated : 31/03/2011
20	E/Early Hearing /10020/2015 -in- E/13504/2013-SM	05/01/2015	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-308-13-14 Dated : 21/08/2013
21	E/Early Hearing /10021/2015 -in-	05/01/2015	Gujarat State Fertilizers & Chemicals Ltd -Vs-	OIA-VAD-EXCUS-001-APP-459-13-14 Dated : 21/10/2013

	E/14077/2013-SM		C.C.E. & S.T.-Vadodara-i	
22	E/Early Hearing /10022/2015 -in- E/13924/2013-SM	05/01/2015	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-441/13-14 Dated : 14/10/2013
23	C/Others /10023/2015 -in- C/12594/2014-DB	05/01/2015	Colourtex Industries Ltd -Vs- C.C.-Ahmedabad	OIO-08/COMMR/2014 Dated : 09/04/2014
24	C/Others /10024/2015 -in- C/12595/2014-DB	05/01/2015	Colourtex Industries Ltd -Vs- C.C.-Ahmedabad	OIO-07/COMMR/2014 Dated : 09/04/2014
25	ST/MA(EXTN) /10025/2015 -in- ST/10089/2013-DB	05/01/2015	J S Kataria -Vs- C.C.E. & S.T.-Rajkot	OIO-58/COMMR/2012 Dated : 10/10/2012
26	ST/CROSS /10026/2015 -in- ST/11981/2014-DB	14/10/2014	C.C.E. & S.T.-Surat-i -Vs- J K Motors	OIO-SUR-EXCUS-001-COM-084-13-14 Dated : 31/01/2014
27	E/CROSS /10028/2015 -in-	02/01/2015	C.C.E. & S.T.-Rajkot -Vs-	OIA-RJT-EXCUS-000-APP-168-14-15 Dated : 28/08/2014

	E/13747/2014-SM		Sun Packaging	
28	C/Others /10029/2015 -in- C/12804/2014-DB	06/01/2015	Bombay Rayon Fashion Ltd -Vs- C.C.-Ahmedabad	OIO-09-COMMR-O&A-2014 Dated : 22/04/2014
29	E/Early Hearing /10030/2015 -in- E/11164/2014-DB	06/01/2015	Techfab India Industries Limited -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-029-13-14 Dated : 31/12/2013
30	E/Early Hearing /10031/2015 -in- E/10208/2013-SM	06/01/2015	Polysil Pipes -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-100-VAPI-2012-13 Dated : 01/11/2012
31	E/Early Hearing /10032/2015 -in- E/13399/2014-SM	06/01/2015	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-002-APP-096-14-15 Dated : 05/09/2014
32	E/Early Hearing /10033/2015 -in- E/10397/2013-DB	06/01/2015	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-14-17-COMMR-SURAT-II-2013 Dated : 31/01/2013
33	E/MA(EXTN) /10034/2015	06/01/2015	Theis Precision Steel India Pvt Ltd -Vs-	OIA-SRP/91-92/DMN/2013-14 Dated : 06/06/2013

	-in- E/12663/2013-DB		C.C.E. & S.T.-Daman	
34	ST/CROSS /10035/2015 -in- ST/13708/2014-DB	05/01/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Prudent Corporate Advisory Services Ltd	OIA-AHM-SVTAX-000-APP-102-14-15 Dated : 25/07/2014
35	E/MA(EXTN) /10036/2015 -in- E/11955/2014-DB	07/01/2015	Tropical Clothing Co P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-032-13-14 Dated : 27/02/2014
36	E/MA(EXTN) /10037/2015 -in- E/11957/2014-DB	07/01/2015	Tropical Clothing Co P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-032-13-14 Dated : 27/02/2014
37	E/MA(EXTN) /10038/2015 -in- E/11958/2014-DB	07/01/2015	Tropical Clothing Co P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-032-13-14 Dated : 27/02/2014
38	E/MA(EXTN) /10039/2015 -in- E/11956/2014-DB	07/01/2015	Tropical Clothing Co P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-032-13-14 Dated : 27/02/2014

39	E/MA(EXTN) /10040/2015 -in- E/11959/2014-DB	07/01/2015	Tropical Clothing Co P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-032-13-14 Dated : 27/02/2014
40	C/ROM /10041/2015 -in- C/10405/2013-SM	05/01/2015	Panchshil Exim Pvt Ltd -Vs- C.C.-Kandla	OIA-178-2012-CUS-COMMR-A--KDL Dated : 30/11/2012
41	E/Early Hearing /10042/2015 -in- E/13680/2013-SM	08/01/2015	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-316-2013-14 Dated : 22/08/2013
42	E/Early Hearing /10043/2015 -in- E/277/2009-SM	08/01/2015	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-38/DEMAND/COMMR-I/2008 Dated : 24/12/2008
43	ST/MA(EXTN) /10044/2015 -in- ST/526/2012-DB	08/01/2015	Alembic Pharmaceutical Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-10/STC/COMMR/BRC-I/2012 Dated : 05/10/2012
44	E/MA(EXTN) /10045/2015 -in-	08/01/2015	Alembic Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ/443/VDR-II/2012-13 Dated : 12/02/2013

	E/10534/2013-DB			
45	E/Early Hearing /10046/2015 -in- E/13875/2014-DB	08/01/2015	Shiv Shakti Ingots Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-003-14-15 Dated : 14/10/2014
46	ST/CROSS /10047/2015 -in- ST/13777/2014-SM	07/01/2015	C.C.E. & S.T.-Surat-ii -Vs- Shree Ganesh Pigment Pvt Ltd	OIA-SUR-EXCUS-002-APP-094-14-15 Dated : 28/08/2014
47	E/ROM /10048/2015 -in- E/155/2007-SM	09/01/2015	C.C.E.-Ahmedabad-ii -Vs- Ankit Textiles	OIO-15-16-COMMR-2006 Dated : 10/02/2006
48	E/Early Hearing /10049/2015 -in- E/1340/2007-DB	09/01/2015	R K Bansal -Vs- C.C.E. & S.T.-Vapi	OIO-10/DEM/VAPI/2007 Dated : 14/09/2007
49	E/Early Hearing /10050/2015 -in- E/1341/2007-DB	09/01/2015	V S Pandit -Vs- C.C.E. & S.T.-Vapi	OIO-10/DEM/VAPI/2007 Dated : 14/09/2007
50	E/ROM /10051/2015 -in-	15/12/2014	Kishorbhai Raghavjibhai Patel -Vs-	OIA-RJT-EXCUS-000-APP-343-344-13-14 Dated : 16/08/2013

	E/13688/2013-DB		C.C.E. & S.T.-Rajkot	
51	ST/CROSS /10052/2015 -in- ST/13778/2014-SM	08/01/2015	C.C.E. & S.T.-Surat-ii -Vs- Kanoria Chemicals & Industries Ltd	OIA-SUR-EXCUS-002-APP-090-14-15 Dated : 28/08/2014
52	E/CROSS /10053/2015 -in- E/13762/2014-DB	08/01/2015	C.C.E. & S.T.-Vadodara-i -Vs- Urja Engineers Ltd	OIA-SUR-EXCUS-VDR-APP-002-2014-15 Dated : 28/08/2014
53	C/Early Hearing /10054/2015 -in- C/12645/2014-DB	12/01/2015	C.C.-Kandla -Vs- Pmc Projects India Pvt Ltd	OIA-211-2014-CUS-COMMR-A--KDL Dated : 21/03/2014
54	C/Early Hearing /10055/2015 -in- C/10573/2014-DB	12/01/2015	Manesh Madeka -Vs- C.C.-Kandla	OIO-KDL/COMMR/44/2013-14 Dated : 01/01/2014
55	C/Early Hearing /10056/2015 -in- C/10572/2014-DB	12/01/2015	Rolex Rings Pvt Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/44/2013-14 Dated : 01/01/2014
56	E/MA(EXTN)	12/01/2015	Vardhman Polypacks	OIA-SRP-216-220-DMN-2012-13

	/10057/2015 -in- E/10761/2013-SM		-Vs- C.C.E. & S.T.-Daman	Dated : 05/02/2013
57	E/MA(EXTN) /10058/2015 -in- E/10762/2013-SM	12/01/2015	Haresh D Shah Partner -Vs- C.C.E. & S.T.-Daman	OIA-SRP-216-220-DMN-2012-13 Dated : 05/02/2013
58	E/MA(EXTN) /10059/2015 -in- E/10763/2013-SM	12/01/2015	Shri Satyendra R Yadav Authorised Signatory Of -Vs- C.C.E. & S.T.-Daman	OIA-SRP-216-220-DMN-2012-13 Dated : 05/02/2013
59	C/ROM /10060/2015 -in- C/1337/2005-DB	12/01/2015	Devkumar Kapta -Vs- C.C.-Kandla	OIO-KDL/COMMR/41/2005 Dated : 31/03/2005
60	E/MA(EXTN) /10061/2015 -in- E/12084/2014-DB	12/01/2015	Mafatlal Industries Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-EXCUS-003-COM-056-13-14 Dated : 24/02/2014
61	C/MA(EXTN) /10062/2015 -in- C/380/2008-DB	12/01/2015	Pradeep Kumar -Vs- C.C.-Kandla	OIO-KDL/COMMR/26/2008 Dated : 30/05/2008

62	C/MA(EXTN) /10063/2015 -in- C/154/2007-DB	13/01/2015	Chandrakant K Zangda -Vs- C.C.E.-Ahmedabad-i	OIO-10/COMMR/OA/06 Dated : 14/12/2006
63	C/MA(EXTN) /10064/2015 -in- C/180/2007-DB	13/01/2015	Rachana Electronics -Vs- C.C.E.-Ahmedabad-i	OIO-10/COMMR/OA/06 Dated : 14/12/2006
64	C/MA(EXTN) /10065/2015 -in- C/153/2007-DB	13/01/2015	Martwin Electronics -Vs- C.C.E.-Ahmedabad-i	OIO-10/COMMR/OA/06 Dated : 14/12/2006
65	C/MA(EXTN) /10066/2015 -in- C/377/2008-DB	13/01/2015	Kishor Chand Katoch -Vs- C.C.-Kandla	OIO-KDL/COMMR/26/2008 Dated : 30/05/2008
66	C/Others /10067/2015 -in- C/11427/2014-DB	13/01/2015	Nitin Shah -Vs- C.C.-Kandla	OIO-KDL-COMMR-45-2013-14 Dated : 31/12/2013
67	E/MA(EXTN) /10068/2015 -in-	13/01/2015	Sandeep Spinners -Vs- C.C.E.-Ahmedabad-ii	OIA-355/2011-AHD-II-CE/MM/COMMR-A-/AHD Dated : 25/11/2011

	E/1448/2011-DB			
68	ST/CROSS /10069/2015 -in- ST/13689/2014-DB	12/01/2015	C.C.E.-Ahmedabad-ii -Vs- Cadila Pharmaceuticals Limited	OIA-AHM-EXCUS-002-APP-123-14-15 Dated : 20/08/2014
69	E/Early Hearing /10070/2015 -in- E/11510/2014-DB	15/01/2015	Anchor Electricals Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-023-13-14 Dated : 30/12/2013
70	E/Early Hearing /10071/2015 -in- E/11506/2014-DB	15/01/2015	Anchor Electricals Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-025-13-14 Dated : 30/12/2013
71	C/Early Hearing /10072/2015 -in- C/10051/2015-DB	13/01/2015	Richies Cargo Logistic Pvt Ltd -Vs- C.C.-Kandla	OIO-08/CHA/2014 Dated : 17/10/2014
72	ST/MA(EXTN) /10073/2015 -in- ST/19/2012-DB	15/01/2015	Quality Services -Vs- C.C.E. & S.T.-Rajkot	OIA-203-204/2011/COMMR-A-/RBT/RAJ Dated : 26/11/2011
73	E/ROM /10074/2015	16/01/2015	C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-026-14-15

	-in- E/13386/2014-DB		-Vs- Dhariyal Polymers Pvt Ltd	Dated : 30/06/2014
74	E/ROM /10075/2015 -in- E/13565/2014-DB	16/01/2015	C.C.E.-Ahmedabad-i -Vs- Dhariyal Chemicals	OIA-AHM-EXCUS-001-APP-039-2014-15 Dated : 22/07/2014
75	ST/ROA /10076/2015 -in- ST/121/2007-DB	16/01/2015	Larsen & Toubro Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/CCS/17/COMMR/AHD/2006-07 Dated : 02/03/2007
76	ST/Others /10077/2015 -in- ST/6/2012-DB	19/01/2015	D B Padhiyar -Vs- C.C.E. & S.T.-Rajkot	OIA-171/2011/COMMR-A-/RBT/RAJ Dated : 11/10/2011
77	C/Others /10078/2015 -in- C/11597/2014-DB	19/01/2015	Sumeri Goswami -Vs- C.C.-Kandla	OIO-KDL/COMMR/45/2013-14 Dated : 31/12/2013
78	E/MA(EXTN) /10079/2015 -in- E/11643/2014-SM	19/01/2015	Transpek Silox Industry Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-638-641/13-14 Dated : 21/01/2014
79	E/MA(EXTN) /10080/2015 -in-	19/01/2015	Transpek Silox Industry Ltd -Vs-	OIA-VAD-EXCUS-001-APP-638-641/13-14 Dated : 21/01/2014

	E/11642/2014-SM		C.C.E. & S.T.-Vadodara-i	
80	E/MA(EXTN) /10081/2015 -in- E/11641/2014-SM	19/01/2015	Transpek Silox Industry Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-638-641/13-14 Dated : 21/01/2014
81	E/MA(EXTN) /10082/2015 -in- E/11640/2014-SM	19/01/2015	Transpek Silox Industry Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-638-641/13-14 Dated : 21/01/2014
82	E/MA(EXTN) /10083/2015 -in- E/11796/2014-SM	19/01/2015	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-073-13-14 Dated : 05/02/2014
83	C/Early Hearing /10084/2015 -in- C/10075/2015-DB	15/01/2015	Saarthee Shipping Co -Vs- C.C.-Kandla	OIO-7/CHA/2013-14 Dated : 15/10/2014
84	E/MA(EXTN) /10085/2015 -in- E/565/2008-DB	19/01/2015	Ramesh Nathamal Jain -Vs- C.C.E. & S.T.-Daman	OIA-KKS/83-86/DAMAN/2008 Dated : 03/03/2008

85	ST/Others /10086/2015 -in- ST/12340/2014-DB	20/01/2015	Messrs Plycoates -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-099-13-14 Dated : 21/03/2014
86	E/MA(EXTN) /10087/2015 -in- E/869/2011-DB	26/11/2014	Tejraj Ranka -Vs- C.C.E. & S.T.-Vapi	OIO-09-MP-VAPI-2011 Dated : 29/03/2011
87	E/Others /10088/2015 -in- E/869/2011-DB	30/12/2014	Tejraj Ranka -Vs- C.C.E. & S.T.-Vapi	OIO-09-MP-VAPI-2011 Dated : 29/03/2011
88	E/MA(EXTN) /10089/2015 -in- E/303/2010-DB	21/01/2015	Transformers & Rectifiers (india) Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-405-406/2009-AHD-II-CE/CMC/COMMR-A- /AHD/S/86-87-A-II/09 Dated : 16/11/2009
89	E/MA(EXTN) /10090/2015 -in- E/302/2010-DB	21/01/2015	Transformers & Rectifiers (india) Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-405-406/2009-AHD-II-CE/CMC/COMMR-A- /AHD/S/86-87-A-II/09 Dated : 16/11/2009
90	ST/Others /10091/2015 -in- ST/10488/2014-SM	21/01/2015	Shree Adinath Bulk Carriers -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-310-13-14 Dated : 16/01/2014

91	E/COD /10092/2015 -in- E/10085/2015-DB	09/01/2015	Bonus Plastics P Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-141-2014-15 Dated : 17/09/2014
92	ST/Early Hearing /10093/2015 -in- ST/11303/2014-DB	22/01/2015	Ucb India Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-027-13-14 Dated : 31/12/2013
93	ST/MA(EXTN) /10094/2015 -in- ST/301/2012-DB	22/01/2015	Tops Security Limited -Vs- C.C.E. & S.T.-Daman	OIA-CS/62/DMN/VAPI/2011-12 Dated : 18/10/2011
94	E/Early Hearing /10095/2015 -in- E/1276/2011-DB	22/01/2015	Shagun Processors Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-55/DEM/2010 Dated : 31/03/2011
95	ST/MA(EXTN) /10096/2015 -in- ST/11405/2013-DB	24/01/2015	C R Patel -Vs- C.C.E. & S.T.-Surat-i	OIO-31/SERVICETAX/2012 Dated : 28/02/2013
96	E/ROM /10097/2015 -in- E/199/2012-DB	24/01/2015	Tabrez Exports -Vs- C.C.E. & S.T.-Surat-ii	OIA-CS-323-324-SURAT-II-2011 Dated : 26/12/2011

97	E/CROSS /10098/2015 -in- E/13761/2014-SM	22/01/2015	C.C.E.-Ahmedabad-ii -Vs- Intas Pharmaceuticals Ltd	OIA-AHM-EXCUS-002-APP-127-131-14-15 Dated : 27/08/2014
98	E/MA(EXTN) /10099/2015 -in- E/383/2012-SM	27/01/2015	Parry Engineering & Electronics P Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-51-2012-AHD-II-CE-MM-COMMR-A--AHD Dated : 16/02/2012
99	E/MA(EXTN) /10100/2015 -in- E/10456/2014-SM	27/01/2015	Base Metal Chemicals -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-475-13-14 Dated : 11/11/2013
100	ST/CROSS /10101/2015 -in- ST/13973/2014-SM	27/01/2015	C.C.E. & S.T.-Surat-ii -Vs- Miranda Tools	OIA-SUR-EXCUS-002-APP-105-14-15 Dated : 25/09/2014
101	E/MA(EXTN) /10102/2015 -in- E/10302/2014-SM	27/01/2015	United Phosphorus Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-370-13-14 Dated : 01/11/2013
102	E/Others /10103/2015 -in- E/511/2009-SM	27/01/2015	Zen Tobacco Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-171-178/2008-AHD-II-CE/ID/COMMR-A-/AHD Dated : 29/12/2008

103	E/Others /10104/2015 -in- E/517/2009-SM	27/01/2015	Rashmin M Majithia -Vs- C.C.E.-Ahmedabad-ii	OIA-171-178/2008-AHD-II-CE/ID/COMMR-A-/AHD Dated : 29/12/2008
104	ST/Others /10105/2015 -in- ST/10487/2014-DB	28/01/2015	Navkar Telecom -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-204/2013-STC-/SKS/COMMR-A-/AHD Dated : 26/09/2013
105	E/ROA /10106/2015 -in- E/1783/2003-DB	23/01/2015	Shagun Processors Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-YPP/239-240/SRT/2003 Dated : 18/02/2003
106	E/COD /10107/2015 -in- E/1783/2003-DB	23/01/2015	Shagun Processors Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-YPP/239-240/SRT/2003 Dated : 18/02/2003
107	E/ROA /10108/2015 -in- E/1784/2003-DB	23/01/2015	Amit Sant Maggu -Vs- C.C.E. & S.T.-Surat-i	OIA-YPP/239-240/SRT/2003 Dated : 18/02/2003
108	E/COD /10109/2015 -in- E/1784/2003-DB	23/01/2015	Amit Sant Maggu -Vs- C.C.E. & S.T.-Surat-i	OIA-YPP/239-240/SRT/2003 Dated : 18/02/2003
109	C/CROSS /10110/2015 -in-	23/01/2015	C.C.-Ahmedabad -Vs-	OIO-20/COMMR/O&A/2014 Dated : 21/08/2014

	C/13642/2014-DB		Agarwal Coal Corporation Pvt Ltd	
110	ST/ROA /10111/2015 -in- ST/135/2006-DB	28/01/2015	Gujarat Security Guard Services -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-12/2006-AHD-III-CE/RAJU/COMMR-A- Dated : 27/02/2006
111	E/Early Hearing /10112/2015 -in- E/11385/2013-DB	29/01/2015	Ajay Bhatnagar -Vs- C.C.E. & S.T.-Vadodara-i	OIO-14/CEX/OA/NEEM/COMMR-I/2013 Dated : 21/02/2013
112	E/Early Hearing /10113/2015 -in- E/11384/2013-DB	29/01/2015	Neem Biocide Plant -Vs- C.C.E. & S.T.-Vadodara-i	OIO-14-CEX-OA-NEEM-COMMR-I-2013 Dated : 21/02/2013
113	E/Early Hearing /10114/2015 -in- E/11508/2014-DB	29/01/2015	Anchor Electricals Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-026-13-14 Dated : 30/12/2013
114	ST/Early Hearing /10115/2015 -in- ST/10468/2014-DB	29/01/2015	Savita Constructions Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-012-13-14 Dated : 30/09/2013
115	ST/Stay /10116/2015 -in-	27/04/2015	C.S.T.-Service Tax - Ahmedabad -Vs-	OIA-AHM-SVTAX-000-APP-150-14-15 Dated : 10/11/2014

	ST/10128/2015-DB		Adani Power Limited	
116	ST/Stay /10117/2015 -in- ST/10129/2015-DB	27/01/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Adani Power Limited	OIA-AHM-SVTAX-000-APP-154-14-15 Dated : 14/11/2014
117	ST/Stay /10118/2015 -in- ST/10130/2015-DB	27/01/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Adani Power Limited	OIA-AHM-SVTAX-000-APP-156-14-15 Dated : 18/11/2014
118	ST/Stay /10119/2015 -in- ST/10131/2015-DB	27/01/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Adani Power Limited	OIA-AHM-SVTAX-000-APP-163-14-15 Dated : 21/11/2014
119	ST/Stay /10120/2015 -in- ST/10132/2015-DB	27/01/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Adani Power Limited	OIA-AHM-SVTAX-000-APP-162-14-15 Dated : 21/11/2014
120	ST/Stay /10121/2015 -in- ST/10133/2015-DB	27/01/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Adani Power Limited	OIA-AHM-SVTAX-000-APP-161-14-15 Dated : 19/11/2014
121	C/Early Hearing /10122/2015 -in- C/12024/2014-DB	30/01/2015	C.C.-Ahmedabad -Vs- Hamilton Housewares P Ltd	OIO-01-COMMR-DRI-2014 Dated : 31/01/2014

122	E/COD /10123/2015 -in- E/10143/2015-SM	29/01/2015	Panoli Intermediates India P Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-405-14-15 Dated : 11/09/2014
123	E/COD /10124/2015 -in- E/10144/2015-SM	29/01/2015	Panoli Intermediates India P Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-415-14-15 Dated : 12/09/2014
124	E/Stay /10125/2015 -in- E/230/2009-SM	30/01/2015	Mahalaxmi Dyeing Mills -Vs- C.C.E. & S.T.-Surat-i	OIO-07/MP/2008 Dated : 27/11/2008
125	ST/CROSS /10126/2015 -in- ST/13736/2014-DB	30/01/2015	C.C.E. & S.T.-Ahmedabad-iii -Vs- Ramesh I Patel	OIA-AHM-EXCUS-003-APP-067-14-15 Dated : 31/07/2014
126	E/CROSS /10127/2015 -in- E/13693/2014-DB	30/01/2015	Hindustan Gum & Chemicals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002-COMMR-09-14-15 Dated : 26/09/2014
127	E/COD /10128/2015 -in- E/10150/2015-DB	19/01/2015	Asiatic Colour Chem Industries Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-092-14-15 Dated : 13/07/2014
128	E/ROA /10129/2015 -in-	02/02/2015	Welspun India Limited -Vs-	OIO-DMN-EXCUS-000-COM-030-13-14 Dated : 27/02/2014

	E/12251/2014-DB		C.C.E. & S.T.-Daman	
129	ST/CROSS /10130/2015 -in- ST/13776/2014-DB	02/02/2015	C.C.E. & S.T.-Bhavnagar -Vs- Ghelaram & Co	OIA-BVR-EXCUS-000-APP-27-14-15 Dated : 31/07/2014
130	C/Others /10131/2015 -in- C/11778/2014-DB	03/02/2015	Shantilal Mali -Vs- C.C.-Kandla	OIO-KDL/COMMR/45/2013-14 Dated : 31/12/2013
131	E/MA(EXTN) /10132/2015 -in- E/11660/2014-SM	04/02/2015	Raj Petro Specialities Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-488-13-14 Dated : 04/02/2014
132	ST/Others /10133/2015 -in- ST/12209/2014-DB	05/02/2015	Ashiwin Chimanlal Shah -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-109-13-14 Dated : 31/01/2014
133	E/Early Hearing /10134/2015 -in- E/13562/2014-SM	05/02/2015	J K Products -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-189-14-15 Dated : 16/09/2014
134	E/ROA /10135/2015 -in-	05/02/2015	Alaska Industries -Vs-	OIA-KKS/103-104/DAMAN/2008 Dated : 07/03/2008

	E/567/2008-SM		C.C.E. & S.T.-Daman	
135	E/Others /10136/2015 -in- E/12301/2014-DB	06/02/2015	Praful Overseas Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-109-13-14 Dated : 18/03/2014
136	E/MA(EXTN) /10137/2015 -in- E/10182/2013-DB	06/02/2015	Phoenix Foils P Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-SRP/141/VAPI/2012-13 Dated : 16/11/2012
137	E/MA(EXTN) /10138/2015 -in- E/11400/2014-SM	06/02/2015	Plenco Closures Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-486-487-13-14 Dated : 04/02/2014
138	E/Others /10139/2015 -in- E/799/2008-SM	09/02/2015	Aditya Laminators Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA-KKS-42-44-DAMAN-2008 Dated : 11/02/2008
139	E/Others /10140/2015 -in- E/800/2008-SM	09/02/2015	Vivek C Vaidya -Vs- C.C.E. & S.T.-Daman	OIA-KKS/42-44/DAMAN/2008 Dated : 11/02/2008
140	E/Others /10141/2015 -in-	09/02/2015	Yogesh N Desai -Vs-	OIA-KKS/42-44/DAMAN/2008 Dated : 11/02/2008

	E/801/2008-SM		C.C.E. & S.T.-Daman	
141	ST/COD /10142/2015 -in- ST/10191/2015-SM	05/02/2015	Bhavika Engineers -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ/520/VDR-II/2012-13 Dated : 28/02/2013
142	ST/CROSS /10143/2015 -in- ST/13673/2014-DB	05/02/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Intas Biopharmaceuticals Ltd	OIA-AHM-SVTAX-000-APP-070-14-15 Dated : 13/06/2014
143	E/CROSS /10144/2015 -in- E/13926/2014-SM	05/02/2015	C.C.E.-Ahmedabad-ii -Vs- Astra Lifecare India Pvt Ltd	OIA-AHM-EXCUS-002-APP-145-14-15 Dated : 25/09/2014
144	E/CROSS /10145/2015 -in- E/13682/2014-DB	05/02/2015	C.C.E. & S.T.-Rajkot -Vs- Sky Appliances Ltd	OIA-RJT-EXCUS-000-APP-108-14-15 Dated : 09/07/2014
145	ST/MA(EXTN) /10146/2015 -in- ST/11497/2014-DB	09/02/2015	Indian Oil Corporation Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-AHM-SVTAX-000-COM-067-13-14 Dated : 29/01/2014
146	E/Stay /10147/2015 -in- E/10193/2015-SM	06/02/2015	C.C.E. & S.T.-Ahmedabad-iii -Vs- Crest Composites & Plastics P Ltd	OIA-AHM-EXCUS-003-APP-099-14-15 Dated : 18/11/2014

147	C/ROA /10148/2015 -in- C/11808/2014-DB	09/02/2015	Sheena Textiles Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014
148	E/Others /10149/2015 -in- E/11807/2014-DB	09/02/2015	Sheena Textiles Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014
149	E/ROA /10150/2015 -in- E/11807/2014-DB	09/02/2015	Sheena Textiles Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014
150	E/ROA /10151/2015 -in- E/11810/2014-DB	09/02/2015	Ram Prakash Chugh -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014
151	E/ROA /10152/2015 -in- E/11811/2014-DB	09/02/2015	Manoj Kumar Chugh -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014
152	E/ROA /10153/2015 -in- E/11809/2014-DB	09/02/2015	Sheena Exports -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014
153	C/Others /10154/2015 -in-	09/02/2015	Sheena Textiles Limited -Vs-	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014

	C/11808/2014-DB		C.C.E. & S.T.-Surat-i	
154	E/Early Hearing /10155/2015 -in- E/1254/2011-DB	10/02/2015	Taha Wires Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-10/MP/DAMAN/2011 Dated : 20/04/2011
155	ST/MA(EXTN) /10156/2015 -in- ST/271/2011-DB	10/02/2015	Inox Leisure Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/23/VDR-II/2011 Dated : 20/01/2011
156	ST/MA(EXTN) /10157/2015 -in- ST/11232/2013-SM	10/02/2015	Inox Leisure Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ-441-VDR-II-2012-13 Dated : 12/02/2013
157	E/MA(EXTN) /10158/2015 -in- E/10833/2013-SM	10/02/2015	Anil Bioplus Limited -Vs- C.C.E.-Ahmedabad-ii	OIA-41-42-2013-AHD-II-CE-AK-COMMR-A-AHD Dated : 28/02/2013
158	E/MA(EXTN) /10159/2015 -in- E/10834/2013-SM	10/02/2015	Anil Bioplus Limited -Vs- C.C.E.-Ahmedabad-ii	OIA-41-42-2013-AHD-II-CE-AK-COMMR-A-AHD Dated : 28/02/2013
159	E/CROSS /10160/2015	06/02/2015	C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-179-14-15

	-in- E/13746/2014-SM		-Vs- Sky Appliance Ltd	Dated : 28/08/2014
160	E/CROSS /10161/2015 -in- E/13635/2014-DB	06/02/2015	C.C.E. & S.T.-Rajkot -Vs- Welspun Corp Ltd	OIO-RAJ-EXCUS-000-COM-12-14-15 Dated : 21/08/2014
161	ST/CROSS /10162/2015 -in- ST/13637/2014-DB	06/02/2015	C.C.E. & S.T.-Surat-i -Vs- The Police Commissioner	OIA-SUR-EXCUS-001-COM-023-14-15 Dated : 04/08/2014
162	E/Stay /10163/2015 -in- E/10199/2015-DB	09/02/2015	Darshan J Shah -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-001-14-15 Dated : 14/10/2014
163	E/ROA /10164/2015 -in- E/815/2009-SM	11/02/2015	Ghodela Impex -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/44/SRT-I/2009 Dated : 22/01/2009
164	C/MA(EXTN) /10165/2015 -in- C/139/2009-DB	15/07/2014	Shahil Enterprise -Vs- C.C.-Kandla	OIA-129-133/2009/CUS/COMMR-A-/KDL Dated : 26/03/2009
165	C/MA(EXTN) /10166/2015	15/07/2014	Glass World -Vs-	OIA-146-147/2009/CUS/COMMR-A-/KDL Dated : 27/03/2009

	-in- C/137/2009-DB		C.C.-Ahmedabad	
166	C/Stay /10167/2015 -in- C/10219/2015-DB	08/12/2014	Pan Drugs Limited -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-239-14-15 Dated : 20/06/2014
167	C/COD /10168/2015 -in- C/10219/2015-DB	08/12/2014	Pan Drugs Limited -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-239-14-15 Dated : 20/06/2014
168	ST/MA(EXTN) /10169/2015 -in- ST/444/2009-DB	12/02/2015	Krishna Communication -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-200/2009/STC/HKJ/COMMR-A-/AHD Dated : 20/08/2009
169	ST/MA(EXTN) /10170/2015 -in- ST/157/2009-DB	12/02/2015	Krishna Communication -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/24/O&A/COMMR/AHD/2008 Dated : 06/03/2009
170	ST/MA(EXTN) /10171/2015 -in- ST/726/2011-DB	12/02/2015	Krishna Communication -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/40/COMMR/AHD/2011 Dated : 05/09/2011
171	E/MA(EXTN)	12/02/2015	Velji P & Sons	OIA-06-08/2012-BVR-/COMMR-A-/RBT/RAJ

	/10172/2015 -in- E/216/2012-DB		-Vs- C.C.E. & S.T.-Rajkot	Dated : 13/02/2012
172	E/MA(EXTN) /10173/2015 -in- E/218/2012-DB	12/02/2015	Rawmin Mining And Industries Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-06-08/2012-BVR-/COMMR-A-/RBT/RAJ Dated : 13/02/2012
173	E/MA(EXTN) /10174/2015 -in- E/335/2012-SM	12/02/2015	Rawmin Mining And Industries Pvt Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIA-20/2012-BVR-/COMMR-A-/RBT/RAJ Dated : 13/03/2012
174	E/MA(EXTN) /10175/2015 -in- E/217/2012-DB	12/02/2015	Bhavin Hariharbhai Thanki -Vs- C.C.E. & S.T.-Rajkot	OIA-06-08/2012-BVR-/COMMR-A-/RBT/RAJ Dated : 13/02/2012
175	E/Others /10176/2015 -in- E/11191/2014-DB	12/02/2015	Mudra Markfin Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-041-13-14 Dated : 04/12/2013
176	C/ROM /10177/2015 -in- C/52/2012-DB	08/12/2014	Emirates Shipping Agencies India Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-141-147/COMMR-A-/JMN/2011 Dated : 09/12/2011

177	E/MA(EXTN) /10178/2015 -in- E/1055/2010-DB	22/09/2014	Kedarmal Mangilal Derger -Vs- C.C.E. & S.T.-Surat-i	OIO-71/DEM/2009 Dated : 31/03/2010
178	ST/MA(EXTN) /10179/2015 -in- ST/11571/2013-DB	13/02/2015	R N Dobariya -Vs- C.C.E. & S.T.-Surat-i	OIO-29/SERVICETAX/2012 Dated : 28/02/2013
179	ST/MA(EXTN) /10180/2015 -in- ST/11548/2013-DB	13/02/2015	D H Patel -Vs- C.C.E. & S.T.-Surat-i	OIO-32/SERVICETAX/2012 Dated : 28/02/2013
180	ST/MA(EXTN) /10181/2015 -in- ST/11503/2013-DB	13/02/2015	Natvar Construction Co -Vs- C.C.E. & S.T.-Surat-i	OIO-30-SERVICETAX-2012 Dated : 28/02/2013
181	E/ROM /10182/2015 -in- E/1320/2008-DB	13/02/2015	Shri Labdhi Prints -Vs- C.C.E. & S.T.-Surat-i	OIO-1512-DEM-2008 Dated : 22/07/2008
182	E/MA(EXTN) /10183/2015 -in-	16/02/2015	Rajesh Kumar Mahatma -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-108-13-14 Dated : 31/01/2014

	E/11999/2014-DB			
183	E/MA(EXTN) /10184/2015 -in- E/11998/2014-DB	16/02/2015	Vishalaxi Textiles -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-108-13-14 Dated : 31/01/2014
184	E/ROM /10185/2015 -in- E/1469/2008-DB	16/02/2015	Ramsisaria Textiles Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-1514-DEM-2008 Dated : 28/08/2008
185	E/ROM /10186/2015 -in- E/1792/2009-DB	16/02/2015	Mahesh Dyg & Ptg Mills P Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA-687-688-SRT-I-2009 Dated : 15/09/2009
186	E/ROM /10187/2015 -in- E/916/2009-DB	16/02/2015	Raghunandan Dyeing & Printing Mills P Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA-106-SRT-I-2009 Dated : 12/03/2009
187	C/COD /10188/2015 -in- C/10247/2015-DB	09/02/2015	Raichard Hemingway -Vs- C.C.-Jamnagar(prev)	OIO-13-COMMISSIONER-2014 Dated : 30/06/2014
188	C/COD /10189/2015 -in- C/10248/2015-DB	09/02/2015	Richard Hemingway -Vs- C.C.-Jamnagar(prev)	OIO-10-COMMISSIONER-2014 Dated : 23/05/2014

189	C/COD /10190/2015 -in- C/10249/2015-DB	09/02/2015	Russell Waugh -Vs- C.C.-Jamnagar(prev)	OIO-13-COMMISSIONER-2014 Dated : 30/06/2014
190	C/COD /10191/2015 -in- C/10250/2015-DB	09/02/2015	Russell Waugh -Vs- C.C.-Jamnagar(prev)	OIO-10-COMMISSIONER-2014 Dated : 23/05/2014
191	ST/COD /10192/2015 -in- ST/10254/2015-SM	16/02/2015	Lear Automotive India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-496-14-15 Dated : 10/10/2014
192	ST/Stay /10193/2015 -in- ST/10257/2015-DB	23/01/2015	K D Enterprise -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-002-APP-129-14-15 Dated : 14/10/2014
193	E/Early Hearing /10194/2015 -in- E/176/2011-DB	20/02/2015	Bhakti Alloys P Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-12/BRC-I/MP/2010 Dated : 27/10/2010
194	E/ROA /10195/2015 -in- E/329/2010-SM	20/02/2015	Transformers & Rectifiers (india) Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-412/2009-AHD-II-CE/CMC/COMMR-A-/AHD/S/91-A-II-/09 Dated : 23/11/2009
195	ST/Early Hearing /10196/2015	20/02/2015	Deloitte Haskins & Sells -Vs-	OIO-AHM-SVTAX-000-COM-009-010-14-15 Dated : 26/06/2014

	-in- ST/12827/2014-DB		C.S.T.-Service Tax - Ahmedabad	
196	E/Others /10197/2015 -in- E/12469/2014-DB	20/02/2015	Brijwasi Printers & Publishers -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-120-13-14 Dated : 28/02/2014
197	E/COD /10198/2015 -in- E/10272/2015-DB	20/02/2015	C.C.E. & S.T.-Rajkot -Vs- Shree Renuka Sugars Ltd	OIA-RJT-EXCUS-000-APP-184-185-14-15 Dated : 16/09/2014
198	C/Others /10199/2015 -in- C/13869/2014-DB	23/02/2015	Epson India Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-23-MP-2012-13 Dated : 18/02/2013
199	E/MA(EXTN) /10200/2015 -in- E/11450/2013-DB	23/02/2015	Aircomp Enterprise -Vs- C.C.E. & S.T.-Rajkot	OIO-38-39/COMMISSIONER/2013 Dated : 20/03/2013
200	C/Others /10201/2015 -in- C/11166/2014-DB	23/02/2015	Anil Navani -Vs- C.C.-Kandla	OIO-KDL/COMMR/39/2013-14 Dated : 26/11/2013
201	C/Others /10202/2015 -in-	23/02/2015	Manish Rajwani -Vs-	OIO-KDL/COMMR/39/2013-14 Dated : 26/11/2013

	C/11169/2014-DB		C.C.-Kandla	
202	C/Others /10203/2015 -in- C/11168/2014-DB	23/02/2015	Diptesh Patel -Vs- C.C.-Kandla	OIO-KDL/COMMR/39/2013-14 Dated : 26/11/2013
203	ST/CROSS /10204/2015 -in- ST/13833/2014-DB	20/02/2015	C.C.E. & S.T.-Vadodara-ii -Vs- Larsen & Turbo Ltd	OIO-VAD-EXCUS-002-COM-005-14-15 Dated : 27/08/2014
204	E/Early Hearing /10205/2015 -in- E/176/2011-DB	23/02/2015	Bhakti Alloys P Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-12/BRC-I/MP/2010 Dated : 27/10/2010
205	E/ROA /10206/2015 -in- E/1889/2010-SM	14/08/2014	Karnavati Alfa International Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-208/2010/AHD-II/CE/CMC/COMMR-A-/AHD Dated : 17/09/2010
206	C/Others /10207/2015 -in- C/10688/2014-DB	24/02/2015	Shantilal Mali -Vs- C.C.-Kandla	OIO-KDL/COMMR/35/2013-14 Dated : 27/09/2013
207	E/ROM /10208/2015 -in- E/399/2008-SM	24/02/2015	Padmavati Tubes -Vs- C.C.E. & S.T.-Vapi	OIO-02/MP/VAPI/2008 Dated : 22/01/2008

208	C/COD /10209/2015 -in- C/10287/2015-DB	03/02/2015	Sara International Ltd -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-394-14-15 Dated : 09/10/2014
209	C/ROA /10210/2015 -in- C/14203/2013-DB	25/02/2015	Ashapuri Metals Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-007-13-14 Dated : 12/09/2013
210	E/MA(EXTN) /10211/2015 -in- E/12419/2014-DB	25/02/2015	Cosmo Films Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-100-102-13-14 Dated : 21/03/2014
211	E/MA(EXTN) /10212/2015 -in- E/12420/2014-DB	25/02/2015	Cosmo Films Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-100-102-13-14 Dated : 21/03/2014
212	E/MA(EXTN) /10213/2015 -in- E/12421/2014-DB	25/02/2015	Cosmo Films Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-100-102-13-14 Dated : 21/03/2014
213	ST/MA(EXTN) /10214/2015 -in- ST/431/2012-DB	17/07/2014	Bobby Philip -Vs- C.C.E. & S.T.-Vapi	OIO-07/DEM/VAPI/2008 Dated : 30/05/2012

214	ST/Stay /10215/2015 -in- ST/10293/2015-DB	08/01/2015	Ashwin Chimanlal Shah -Vs- C.C.E. & S.T.-Surat-i	OIA-CCEA-SRT-I-SSP-111-2014-15 Dated : 26/09/2014
215	E/Others /10216/2015 -in- E/829/2011-DB	05/11/2014	Sterlite Industries I Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-SA/35/VAPI/2011 Dated : 27/04/2011
216	E/Others /10217/2015 -in- E/1118/2011-DB	29/09/2014	United Phosphours Limited -Vs- C.C.E. & S.T.-Surat-ii	OIA-BC/136/SURAT-II/2011 Dated : 22/06/2011
217	ST/MA(EXTN) /10218/2015 -in- ST/10689/2013-DB	26/02/2015	Gujarat Green Revolution Co Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-02-STC-COMMR-I-BRC-I-2012 Dated : 27/07/2012
218	ST/MA(EXTN) /10219/2015 -in- ST/94/2011-DB	26/02/2015	Gujarat Green Revolution Co Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-09/STC/BRC-I/MP/COMMR-I/2010 Dated : 29/10/2010
219	ST/MA(EXTN) /10220/2015 -in- ST/13892/2013-DB	26/02/2015	Gujarat Green Revolution Co Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-334-2013-14 Dated : 02/09/2013

220	ST/MA(EXTN) /10221/2015 -in- ST/194/2011-DB	26/02/2015	Gujarat Green Revolution Co Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-11/STC/BRC-I/MP/COMMR-I/2010 Dated : 10/12/2010
221	ST/Early Hearing /10222/2015 -in- ST/268/2012-DB	27/02/2015	Indofil Chemicals Appellant -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/78/VDR-II/2012 Dated : 17/02/2012
222	C/ROM /10223/2015 -in- C/139/2012-DB	27/02/2015	Vvf (india) Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/23/2011-12 Dated : 30/03/2012
223	C/Others /10224/2015 -in- C/11167/2014-DB	27/02/2015	Anil Prajapati -Vs- C.C.-Kandla	OIO-KDL/COMMR/39/2013-14 Dated : 26/11/2013
224	ST/CROSS /10225/2015 -in- ST/10003/2015-DB	26/02/2015	C.C.E. & S.T.-Rajkot -Vs- Wockhardt Hospital Ltd	OIA-RJT-EXCUS-000-APP-200-14-15 Dated : 26/09/2014
225	C/Early Hearing /10226/2015 -in- C/10318/2015-DB	27/02/2015	Chakra Special Trading Co Pvt Ltd -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-439-14-15 Dated : 31/12/2014

226	E/COD /10227/2015 -in- E/10319/2015-DB	27/02/2015	Leistung Engineering Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-003-14-15 Dated : 28/10/2014
227	E/COD /10228/2015 -in- E/10320/2015-DB	27/02/2015	Atish Subhashchandra Parikh -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-003-14-15 Dated : 28/10/2014
228	E/Early Hearing /10229/2015 -in- E/13862/2014-DB	02/03/2015	Mangalam Drugs & Organics Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-001-14-15 Dated : 13/10/2014
229	E/Early Hearing /10230/2015 -in- E/10262/2015-DB	02/03/2015	Mangalam Drugs & Organics Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-011-14-15 Dated : 14/10/2014
230	E/ROA /10231/2015 -in- E/12984/2014-DB	02/03/2015	Premji V Bhanushali -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-115-116-14-15 Dated : 26/06/2014
231	E/COD /10232/2015 -in- E/10321/2015-DB	10/02/2015	Asif Aman Bagad -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-102-13-14 Dated : 10/03/2014
232	E/COD /10233/2015	10/02/2015	Faizan Taxturing	OIO-SUR-EXCUS-002-COM-102-13-14

	-in- E/10322/2015-DB		-Vs- C.C.E. & S.T.-Surat-ii	Dated : 10/03/2014
233	E/COD /10234/2015 -in- E/10323/2015-DB	10/02/2015	Altaf Aman Bagad -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-101-13-14 Dated : 10/03/2014
234	E/COD /10235/2015 -in- E/10324/2015-DB	10/02/2015	Faizan Taxturising -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-101-13-14 Dated : 10/03/2014
235	C/COD /10236/2015 -in- C/10325/2015-DB	27/02/2015	Asif Amin Bagad -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-102-13-14 Dated : 10/03/2014
236	C/COD /10237/2015 -in- C/10326/2015-DB	27/02/2015	Faizan Texturising Unit Ii -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-102-13-14 Dated : 10/03/2014
237	C/COD /10238/2015 -in- C/10327/2015-DB	27/02/2015	Altaf Aman Bagad -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-101-13-14 Dated : 10/03/2014
238	C/COD /10239/2015 -in- C/10328/2015-DB	27/02/2015	Faizan Texturising Unit Ii -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-101-13-14 Dated : 10/03/2014

239	E/Early Hearing /10240/2015 -in- E/10334/2015-DB	27/02/2015	Wellknown Polyester Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-019-020-14-15 Dated : 14/10/2014
240	E/Stay /10241/2015 -in- E/10335/2015-DB	27/02/2015	C.C.E. & S.T.-Rajkot -Vs- Sanjay Products	OIA-RJT-EXCUS-000-APP-243-14-15 Dated : 31/12/2014
241	ST/ROA /10242/2015 -in- ST/12200/2014-DB	04/03/2015	Vraj Construction -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-087-13-14 Dated : 31/01/2014
242	E/MA(EXTN) /10243/2015 -in- E/544/2010-DB	04/03/2015	Nandeshwari Packaging -Vs- C.C.E.-Ahmedabad-i	OIA-26/2010-AHD-I-CE/RLM/COMMR-A-/AHD Dated : 19/01/2010
243	E/MA(EXTN) /10244/2015 -in- E/477/2007-DB	13/05/2014	Saket Kanoria -Vs- C.C.E. & S.T.-Vapi	OIO-04/MP/VAPI/2007 Dated : 23/01/2007
244	E/MA(EXTN) /10245/2015 -in- E/478/2007-DB	13/05/2014	Dinesh Chaudhary -Vs- C.C.E. & S.T.-Vapi	OIO-04/MP/VAPI/2007 Dated : 23/01/2007

245	E/MA(EXTN) /10246/2015 -in- E/476/2007-DB	13/05/2014	Accuraform Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-04/MP/VAPI/2007 Dated : 23/01/2007
246	E/MA(EXTN) /10247/2015 -in- E/476/2007-DB	01/01/2015	Accuraform Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-04/MP/VAPI/2007 Dated : 23/01/2007
247	E/MA(EXTN) /10248/2015 -in- E/477/2007-DB	01/01/2015	Saket Kanoria -Vs- C.C.E. & S.T.-Vapi	OIO-04/MP/VAPI/2007 Dated : 23/01/2007
248	E/MA(EXTN) /10249/2015 -in- E/478/2007-DB	01/01/2015	Dinesh Chaudhary -Vs- C.C.E. & S.T.-Vapi	OIO-04/MP/VAPI/2007 Dated : 23/01/2007
249	E/Stay /10250/2015 -in- E/10342/2015-DB	03/03/2015	Tarun Uppal -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-001-14-15 Dated : 14/10/2014
250	E/COD /10251/2015 -in- E/10342/2015-DB	03/03/2015	Tarun Uppal -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-001-14-15 Dated : 14/10/2014

251	C/Others /10252/2015 -in- C/12618/2014-DB	09/03/2015	Haryana Power Generation Corporation Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/05/2014-15 Dated : 13/05/2014
252	E/MA(EXTN) /10253/2015 -in- E/12289/2013-SM	10/03/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-25-VAPI-2013-14 Dated : 11/04/2013
253	E/MA(EXTN) /10254/2015 -in- E/12291/2013-SM	10/03/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-24-VAPI-2013-14 Dated : 11/04/2013
254	ST/COD /10255/2015 -in- ST/10354/2015-DB	05/03/2015	Nutan Travels India Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-SVTAX-000-APP-144-14-15 Dated : 30/10/2014
255	ST/MA(EXTN) /10256/2015 -in- ST/12716/2014-DB	11/03/2015	Intas Pharmaceuticals Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-070-14-15 Dated : 16/06/2014
256	C/Early Hearing /10257/2015 -in-	12/03/2015	C.C.-Mundra -Vs- Global Exim	OIA-MUN-CUSTM-000-APP-002-14-15 Dated : 12/11/2014

	C/10246/2015-DB			
257	C/Early Hearing /10258/2015 -in- C/156/2012-DB	12/03/2015	Sunil Arora -Vs- C.C.-Kandla	OIO-KDL/COMMR/25/2011-12 Dated : 31/03/2012
258	C/Early Hearing /10259/2015 -in- C/12685/2014-DB	12/03/2015	Varsana Ispat Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/03/2014-15 Dated : 10/04/2014
259	C/Early Hearing /10260/2015 -in- C/12418/2014-DB	12/03/2015	Electrotherm India Limited -Vs- C.C.-Kandla	OIO-KDL-COMMR-67-2013-14 Dated : 28/03/2014
260	C/Early Hearing /10261/2015 -in- C/13103/2014-DB	12/03/2015	Mahavir Mulritrade Pvt Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/08/2014-15 Dated : 21/05/2014
261	E/Others /10262/2015 -in- E/1162/2009-SM	12/03/2015	Anjani Dyeing & Printing Mills -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/256-257/SRT-I/2009 Dated : 09/04/2009
262	C/ROM /10263/2015 -in-	13/03/2015	K V M Arjun -Vs-	OIO-KDL/COMMR/29/09-10 Dated : 18/02/2010

	C/249/2010-DB		C.C.-Kandla	
263	C/ROM /10264/2015 -in- C/53/2009-DB	13/03/2015	Act Forwarders -Vs- C.C.-Kandla	OIA-KDL/COMMR/50/2008 Dated : 03/12/2008
264	ST/Early Hearing /10265/2015 -in- ST/10378/2015-DB	10/03/2015	Duke Corporate Education India Private Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-SVTAX-000-APP-172-14-15 Dated : 10/12/2014
265	E/MA(EXTN) /10266/2015 -in- E/10585/2014-SM	16/03/2015	Hamilton Houseware Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-405-13-14 Dated : 16/12/2013
266	E/Others /10267/2015 -in- E/11351/2014-DB	16/03/2015	Polycoat India Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-057-13-14 Dated : 30/12/2013
267	E/MA(EXTN) /10268/2015 -in- E/13517/2013-DB	16/03/2015	Madhusudan Rayons Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-CCEA-SRT-I-SSP-254-2013-14 Dated : 19/07/2013
268	C/Others /10269/2015 -in-	16/03/2015	C.C.-Mundra -Vs-	OIA-MUN-CUSTM-000-APP-002-14-15 Dated : 12/11/2014

	C/10246/2015-DB		Global Exim	
269	ST/COD /10270/2015 -in- ST/10391/2015-DB	11/03/2015	Vinodkumar Diamonds Pvt Ltd -Vs- C.C.-Ahmedabad	OIO-SUR-EXCUS-001-COM-063-14-15 Dated : 26/11/2014
270	E/MA(EXTN) /10271/2015 -in- E/12174/2014-DB	17/03/2015	Macleods Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-031-13-14 Dated : 27/02/2014
271	E/MA(EXTN) /10272/2015 -in- E/12175/2014-DB	17/03/2015	Vinayak Shirodkar -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-031-13-14 Dated : 27/02/2014
272	E/Stay /10273/2015 -in- E/10392/2015-DB	23/02/2015	Balbir Rolling Mills Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-001-14-15 Dated : 14/10/2014
273	E/COD /10274/2015 -in- E/10392/2015-DB	23/02/2015	Balbir Rolling Mills Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-001-14-15 Dated : 14/10/2014
274	E/Stay /10275/2015 -in-	23/02/2015	Vikash Bhushan -Vs-	OIO-VAP-EXCUS-000-COM-001-14-15 Dated : 14/10/2014

	E/10393/2015-DB		C.C.E. & S.T.-Vapi	
275	E/COD /10276/2015 -in- E/10393/2015-DB	23/02/2015	Vikash Bhushan -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-001-14-15 Dated : 14/10/2014
276	ST/CROSS /10277/2015 -in- ST/10109/2015-DB	12/03/2015	C.C.E. & S.T.-Ahmedabad-iii -Vs- Rameshbhai Vithalbhai Patel	OIA-AHM-EXCUS-003-APP-088-14-15 Dated : 25/09/2014
277	E/Stay /10278/2015 -in- E/10401/2015-DB	30/01/2015	Ashwin Purshottambhai Patel -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-21-14-15 Dated : 30/09/2014
278	E/Stay /10279/2015 -in- E/10402/2015-DB	30/01/2015	Purshottambhai C Patel -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-21-14-15 Dated : 30/09/2014
279	E/CROSS /10280/2015 -in- E/10193/2015-SM	17/03/2015	C.C.E. & S.T.-Ahmedabad-iii -Vs- Crest Composites & Plastics P Ltd	OIA-AHM-EXCUS-003-APP-099-14-15 Dated : 18/11/2014
280	E/Stay /10281/2015 -in- E/10411/2015-DB	16/03/2015	Gaurang Ratilal Changela -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-001-14-15 Dated : 14/10/2014
281	E/COD /10282/2015	16/03/2015	Gaurang Ratilal Changela	OIO-VAP-EXCUS-000-COM-001-14-15

	-in- E/10411/2015-DB		-Vs- C.C.E. & S.T.-Vapi	Dated : 14/10/2014
282	E/CROSS /10283/2015 -in- E/10025/2015-SM	16/03/2015	C.C.E. & S.T.-Rajkot -Vs- High Crip Fastners	OIA-RJT-EXCUS-000-APP-219-225-14-15 Dated : 09/10/2014
283	E/CROSS /10284/2015 -in- E/10026/2015-SM	16/03/2015	C.C.E. & S.T.-Rajkot -Vs- Sanket Steels	OIA-RJT-EXCUS-000-APP-226-231-14-15 Dated : 09/10/2014
284	E/ROA /10285/2015 -in- E/786/2006-DB	18/03/2015	Hastimal Jain -Vs- C.C.E. & S.T.-Surat-i	OIO-18/MP/2005 Dated : 20/10/2005
285	E/ROA /10286/2015 -in- E/718/2012-DB	18/03/2015	Vaibhav Auto Industries -Vs- C.C.E.-Ahmedabad-ii	OIO-08-10-COMMR-RAJU-AHD-II-2012 Dated : 06/06/2012
286	C/Early Hearing /10287/2015 -in- C/10385/2015-DB	18/03/2015	Essar Power Gujarat Ltd -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTOM-000-APP-291-14-15 Dated : 19/11/2014
287	ST/Early Hearing /10288/2015 -in-	18/03/2015	Enercon India Ltd -Vs-	OIA-13/DEM/DAMAN/2011 Dated : 09/12/2011

	ST/149/2012-DB		C.C.E. & S.T.-Daman	
288	E/Early Hearing /10289/2015 -in- E/11164/2014-DB	18/03/2015	Techfab India Industries Limited -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-029-13-14 Dated : 31/12/2013
289	E/Early Hearing /10290/2015 -in- E/779/2011-DB	18/03/2015	Usv Ltd -Vs- C.C.E. & S.T.-Daman	OIO-03/MP/DAMAN/2011 Dated : 25/02/2011
290	ST/Early Hearing /10291/2015 -in- ST/433/2011-DB	20/03/2015	Toyota Construction Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-04/MP/DAMAN/2010 Dated : 28/02/2011
291	E/Others /10292/2015 -in- E/11552/2014-DB	20/03/2015	C.C.E. & S.T.-Rajkot -Vs- Citizen Ceramic	OIA-RJT-EXCUS-000-APP-674-675-13-14 Dated : 23/01/2014
292	E/Others /10293/2015 -in- E/11551/2014-DB	20/03/2015	C.C.E. & S.T.-Rajkot -Vs- Himmat Glazed Tiles	OIA-RJT-EXCUS-000-APP-676-678-13-14 Dated : 23/01/2014
293	E/Others /10294/2015 -in-	20/03/2015	Chhaganbhai Valjibhai Patel -Vs-	OIO-01/COMMR/ADJ/AHD/2013 Dated : 24/01/2013

	E/11190/2013-DB		C.C.E. & S.T.-Rajkot	
294	E/Others /10295/2015 -in- E/11189/2013-DB	20/03/2015	Sacmi Ceramic Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIO-01/COMMR/ADJ/AHD/2013 Dated : 24/01/2013
295	C/ROM /10296/2015 -in- C/429/2008-DB	20/03/2015	Bipin J Shah -Vs- C.C.-Kandla	OIO-KDL/COMMR/29/2008 Dated : 13/08/2008
296	E/MA(EXTN) /10297/2015 -in- E/11138/2014-SM	20/03/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000-APP-254-255-13-14 Dated : 17/12/2013
297	E/MA(EXTN) /10298/2015 -in- E/14054/2013-SM	20/03/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-290-13-14 Dated : 12/09/2013
298	E/MA(EXTN) /10299/2015 -in- E/12107/2014-DB	20/03/2015	Micro Inks Private Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-033-13-14 Dated : 27/02/2014
299	E/Stay /10300/2015 -in-	18/03/2015	C.C.E. & S.T.-Bhavnagar -Vs-	OIA-BVR-EXCUS-000-APP-56-14-15 Dated : 19/12/2014

	E/10439/2015-SM		Castech Foundries Pvt Ltd	
300	ST/COD /10301/2015 -in- ST/10451/2015-DB	19/03/2015	Gayatri Engineering -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-COM-24-14-15 Dated : 29/09/2014
301	ST/MA(EXTN) /10302/2015 -in- ST/25/2009-DB	23/03/2015	Interroll Ics Toll Management Company P Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-145/2008/AHD-III/CE/KCG/COMMR-A Dated : 23/10/2008
302	E/Others /10303/2015 -in- E/1263/2007-SM	23/03/2015	The Arvind Mills Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-85-90/2007-AHD-III-CE/KRB/COMMR-A- Dated : 23/08/2007
303	ST/MA(EXTN) /10304/2015 -in- ST/259/2010-DB	23/03/2015	Hakamichand D & Sons -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/05/COMMR/AHD/2010 Dated : 26/02/2010
304	ST/ROA /10305/2015 -in- ST/13490/2013-SM	23/03/2015	Crystal Organizers Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-265-2013-RAJ-CE-AK-COMMR-A-AHD Dated : 21/06/2013
305	E/Early Hearing /10306/2015 -in-	23/03/2015	Hindustan Coca Cola Beverages Ltd -Vs-	OIO-AHM-CEX-003-COMMR-018-13 Dated : 21/03/2013

	E/11692/2013-DB		C.C.E. & S.T.-Ahmedabad-iii	
306	E/MA(EXTN) /10307/2015 -in- E/329/2011-DB	25/03/2015	Simalin Chemicals Inds Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/389-395/VDR-I/2010 Dated : 07/12/2010
307	E/MA(EXTN) /10308/2015 -in- E/1263/2009-DB	25/03/2015	Mili Detergent Industries -Vs- C.C.E.-Ahmedabad-ii	OIO-09/COMMISSIONER/RKS/AHD-II/2009 Dated : 21/04/2009
308	ST/Early Hearing /10309/2015 -in- ST/12674/2014-DB	25/03/2015	Security & Manpower Services -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-001-14-15 Dated : 16/04/2014
309	E/MA(EXTN) /10310/2015 -in- E/414/2011-DB	25/03/2015	Automotive Stampings & Assemblies Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/401/VDR-II/2010 Dated : 09/12/2010
310	ST/COD /10311/2015 -in- ST/10473/2015-DB	13/03/2015	Kishorbhai Pranjivandas Mandalia -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-006-14-15 Dated : 11/04/2014
311	ST/COD /10312/2015	13/03/2015	Vipulkumar Zaverilal Mandalia	OIA-AHM-SVTAX-000-APP-006-14-15

	-in- ST/10474/2015-DB		-Vs- C.S.T.-Service Tax - Ahmedabad	Dated : 11/04/2014
312	ST/COD /10313/2015 -in- ST/10475/2015-DB	13/03/2015	Bharatbhai Pranjivandas Mandalia -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-006-14-15 Dated : 11/04/2014
313	E/ROM /10314/2015 -in- E/362/2008-SM	26/03/2015	Elecon Engineering Co Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/3/VDR-I/2008 Dated : 16/01/2008
314	E/MA(EXTN) /10315/2015 -in- E/1607/2008-DB	26/03/2015	C Doctor India Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-137/2008/AHD-I/CE/ID/COMMR-A Dated : 04/08/2008
315	ST/COD /10316/2015 -in- ST/10476/2015-DB	13/03/2015	Chandershbhai Zaverilal Mandalia -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-006-14-15 Dated : 11/04/2014
316	E/MA(EXTN) /10317/2015 -in- E/1174/2010-DB	26/03/2015	C Doctor India Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-113/2010-AHD-I-CE/MM/COMMR-A-/AHD Dated : 20/04/2010
317	ST/ROA /10318/2015 -in-	26/03/2015	Durga Construction Co -Vs-	OIO-RAJ-EXCUS-000-COM-162-13-14 Dated : 27/12/2013

	ST/11276/2014-DB		C.C.E. & S.T.-Rajkot	
318	E/ROM /10319/2015 -in- E/222/2008-SM	26/03/2015	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/12/VDR-I/2008 Dated : 21/01/2008
319	ST/ROA /10320/2015 -in- ST/11277/2014-DB	26/03/2015	P C Patel & Co -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-COM-160-13-14 Dated : 27/12/2013
320	ST/COD /10321/2015 -in- ST/10477/2015-DB	23/03/2015	Bhanuben Pranjivandas Mandalia -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-086-14-15 Dated : 26/06/2014
321	ST/COD /10322/2015 -in- ST/10478/2015-DB	23/03/2015	Prafullaben Zaverilal Mandalia -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-086-14-15 Dated : 26/06/2014
322	ST/CROSS /10323/2015 -in- ST/10082/2015-DB	23/03/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Pradip Overseas Limited	OIA-AHM-SVTAX-000-APP-127-14-15 Dated : 17/09/2014
323	E/Early Hearing /10324/2015 -in-	27/03/2015	Mafatlal Industries Limited -Vs-	OIO-AHM-EXCUS-003-COM-056-13-14 Dated : 24/02/2014

	E/12084/2014-DB		C.C.E. & S.T.-Ahmedabad-iii	
324	C/Stay /10325/2015 -in- C/10490/2015-DB	25/03/2015	C.C.-Jamnagar(prev) -Vs- Ghasiram Gokalchand Ship	OIA-381-COMMR-A-JMN-2013 Dated : 17/10/2013
325	C/COD /10326/2015 -in- C/10490/2015-DB	25/03/2015	C.C.-Jamnagar(prev) -Vs- Ghasiram Gokalchand Ship	OIA-381-COMMR-A-JMN-2013 Dated : 17/10/2013
326	E/MA(EXTN) /10327/2015 -in- E/1108/2008-DB	30/03/2015	Thermoplast Industries Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA-KKS/250-256/DAMAN/2008 Dated : 30/05/2008
327	E/ROA /10328/2015 -in- E/10698/2014-DB	30/03/2015	Patel Wood Products Limited -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-COM-135-13-14 Dated : 22/11/2013
328	C/MA(EXTN) /10329/2015 -in- C/53/2009-DB	30/03/2015	Act Forwarders -Vs- C.C.-Kandla	OIA-KDL/COMMR/50/2008 Dated : 03/12/2008
329	ST/Stay /10330/2015 -in-	26/03/2015	Hakmichand D & Sons -Vs-	OIA-AHM-SVTAX-000-APP-050-14-15 Dated : 28/05/2014

	ST/10013/2015-DB		C.S.T.-Service Tax - Ahmedabad	
330	ST/Stay /10331/2015 -in- ST/10014/2015-DB	26/03/2015	Hakmichand D & Sons -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-298-13-14 Dated : 31/12/2013
331	ST/Stay /10332/2015 -in- ST/10441/2015-DB	26/03/2015	Hakimichand D & Sons -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-176-14-15 Dated : 22/12/2014
332	ST/CROSS /10333/2015 -in- ST/10236/2015-DB	26/03/2015	C.C.E. & S.T.-Vapi -Vs- Enercon India Ltd	OIO-DMN-EXCUS-000-COM-002-14-15 Dated : 13/10/2014
333	ST/Others /10334/2015 -in- ST/10841/2013-SM	31/03/2015	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-01-2013-AHD-II-CE-AK-COMMR-A-AHD Dated : 08/01/2013
334	ST/Others /10335/2015 -in- ST/11520/2014-DB	06/04/2015	Jay Ajit Charia -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-045-13-14 Dated : 31/12/2013
335	E/Early Hearing /10336/2015 -in- E/552/2012-DB	01/04/2015	Axel Polymers Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-01/CEX/COMMR/BRC-I/2012 Dated : 30/03/2012

336	E/Early Hearing /10337/2015 -in- E/1393/2009-DB	01/04/2015	Baroda Extrusion Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-02-03/VDR-II/BEL/CITY/COMMR/09-10 Dated : 15/05/2009
337	C/ROA /10338/2015 -in- C/11439/2014-DB	06/04/2015	Bhatia Global Trading Ltd -Vs- C.C.-Ahmedabad	OIO-06-COMMR-2014 Dated : 31/03/2014
338	ST/ROA /10339/2015 -in- ST/12927/2014-DB	06/04/2015	Zaverilal Virjibhai Mandalia -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-006-14-15 Dated : 11/04/2014
339	E/MA(EXTN) /10340/2015 -in- E/11514/2014-DB	06/04/2015	Regent Overseas Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-066-13-14 Dated : 31/12/2013
340	C/Early Hearing /10341/2015 -in- C/10514/2015-DB	12/03/2015	Shilp Crafts -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-017-14-15 Dated : 01/12/2014
341	ST/COD /10342/2015 -in- ST/10516/2015-DB	31/03/2015	Mahendra Janubha Zala -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-146-14-15 Dated : 11/08/2014

342	E/Early Hearing /10343/2015 -in- E/10517/2015-SM	31/03/2015	Abhay Industries -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0026-14-15 Dated : 07/01/2015
343	E/Early Hearing /10344/2015 -in- E/13657/2013-DB	07/04/2015	Contemporary Targett Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-30/CEX/DEMAND/CTPL/COMMR-I/2013 Dated : 07/08/2013
344	C/Early Hearing /10345/2015 -in- C/10537/2015-DB	06/04/2015	Saarthee Shipping Co -Vs- C.C.-Kandla	OIO-12-CHA-2014-15 Dated : 03/03/2015
345	C/Early Hearing /10346/2015 -in- C/10540/2015-SM	06/04/2015	G S Sales Corporation -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015
346	C/Early Hearing /10347/2015 -in- C/10541/2015-SM	06/04/2015	Goyal International -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015
347	C/Early Hearing /10348/2015 -in-	06/04/2015	Jolly Overseas -Vs-	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015

	C/10542/2015-SM		C.C.-Mundra	
348	C/Early Hearing /10349/2015 -in- C/10543/2015-SM	06/04/2015	Crystal Impex -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015
349	C/Early Hearing /10350/2015 -in- C/10544/2015-SM	06/04/2015	Nmr Exports -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015
350	C/Early Hearing /10351/2015 -in- C/10545/2015-SM	06/04/2015	Saira International -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015
351	C/Early Hearing /10352/2015 -in- C/10546/2015-SM	06/04/2015	Jbs Exports -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015
352	C/Early Hearing /10353/2015 -in- C/10547/2015-SM	06/04/2015	Gold Range Casting Pvt Ltd -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015

353	C/Early Hearing /10354/2015 -in- C/10548/2015-SM	06/04/2015	Sjs International -Vs- C.C.-Mundra	Not.O-VIII-48-303-EXP-MP&SEZ-14-15 Dated : 19/02/2015
354	E/MA(EXTN) /10355/2015 -in- E/1054/2010-DB	31/03/2015	Accurate Trans Heat Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-71/DEM/2009 Dated : 31/03/2010
355	E/MA(EXTN) /10356/2015 -in- E/1055/2010-DB	31/03/2015	Kedarmal Mangilal Dergar -Vs- C.C.E. & S.T.-Surat-i	OIO-71/DEM/2009 Dated : 31/03/2010
356	E/MA(EXTN) /10357/2015 -in- E/12266/2014-SM	08/04/2015	Mandev Tubes Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-606-13-14 Dated : 26/03/2014
357	E/ROA /10358/2015 -in- E/13792/2014-SM	08/04/2015	Neesa Infrastructure Limited -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-103-104-14-15 Dated : 22/07/2014
358	E/Others /10359/2015 -in- E/11845/2014-DB	09/04/2015	Anita Synthetics P Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-076-13-14 Dated : 29/01/2014

359	C/Early Hearing /10360/2015 -in- C/11694/2013-DB	09/04/2015	Mono Steel Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/02/2013-14 Dated : 15/04/2013
360	C/Early Hearing /10361/2015 -in- C/10041/2013-DB	09/04/2015	N K Proteins Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/31/2012-13 Dated : 28/09/2012
361	C/Early Hearing /10362/2015 -in- C/11675/2013-DB	09/04/2015	Asr Multimetals Pvt Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/11/2013-14 Dated : 19/04/2013
362	C/Early Hearing /10363/2015 -in- C/11045/2014-DB	09/04/2015	Electrotherm India Ltd -Vs- C.C.-Kandla	OIO-KDL-COMMR-42-2013-14 Dated : 13/12/2013
363	C/Early Hearing /10364/2015 -in- C/11676/2013-DB	09/04/2015	Gallant Metal Limited -Vs- C.C.-Kandla	OIO-KDL-COMMR-03-2013-14 Dated : 16/04/2013
364	E/ROA /10365/2015 -in-	10/04/2015	Elecon Engineering Co Ltd -Vs-	OIA-COMMR-A-/295-299/VDR-I/2009 Dated : 30/11/2009

	E/476/2010-SM		C.C.E. & S.T.-Vadodara-i	
365	ST/Early Hearing /10366/2015 -in- ST/11080/2013-DB	10/04/2015	Shiva Industries Security Agency Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-28/SERVICETAX/2012 Dated : 05/02/2013
366	E/Early Hearing /10367/2015 -in- E/13900/2014-DB	10/04/2015	Adani Gas Limited -Vs- C.C.-Ahmedabad	OIO-AHM-EXCUS-002-COMMR-06-14-15 Dated : 27/08/2014
367	ST/Early Hearing /10368/2015 -in- ST/11079/2013-DB	10/04/2015	Shiva Industries Security Agency Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-28/SERVICETAX/2012 Dated : 05/02/2013
368	C/Early Hearing /10369/2015 -in- C/12087/2013-DB	13/04/2015	Pankaj Thakkar -Vs- C.C.-Kandla	OIO-KDL/COMMR/69/2012-13 Dated : 08/03/2013
369	C/Early Hearing /10370/2015 -in- C/250/2011-DB	13/04/2015	Teej Impex Pvt Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/25/2010-11 Dated : 08/03/2011
370	E/COD /10371/2015	01/04/2015	Morakhia Metal And Alloys Pvt Ltd	OIO-AHM-EXCUS-003-COM-022-14-15

	-in- E/10570/2015-DB		-Vs- C.C.E. & S.T.-Ahmedabad-iii	Dated : 13/11/2014
371	E/Stay /10372/2015 -in- E/10576/2015-DB	09/04/2015	C.C.E. & S.T.-Vadodara-i -Vs- Oil And Natural Gas Corporation Ltd	OIA-VAD-EXCUS-001-APP-617-14-15 Dated : 30/12/2014
372	ST/Stay /10373/2015 -in- ST/10577/2015-DB	09/04/2015	C.C.E. & S.T.-Rajkot -Vs- B Devchand & Sons Shipping P Ltd	OIA-RAJ-EXCUS-000-APP-253-14-15 Dated : 19/01/2015
373	E/MA(EXTN) /10374/2015 -in- E/11739/2013-DB	15/04/2015	Gordhandas Desai Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-SRP/568/VDR-I/2013 Dated : 13/03/2013
374	E/MA(EXTN) /10375/2015 -in- E/13486/2013-SM	15/04/2015	Anil Mehta -Vs- C.C.E. & S.T.-Surat-ii	OIA-CCEA-SRT-II-SSP-77-83-2013-14-U-S-35A-3- Dated : 27/06/2013
375	E/MA(EXTN) /10376/2015 -in- E/12724/2014-SM	15/04/2015	Huntsman International India Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-002-APP-018-14-15 Dated : 23/05/2014
376	E/Early Hearing	13/04/2015	Upl Ltd	OIO-BHR-EXCUS-000-COM-025-14-15

	/10377/2015 -in- E/10592/2015-DB		-Vs- C.C.E-Bharuch	Dated : 19/03/2015
377	C/COD /10378/2015 -in- C/10593/2015-DB	13/04/2015	Anand Tradelink P Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTOM-000-APP-343-14-15 Dated : 24/11/2014
378	ST/MA(EXTN) /10379/2015 -in- ST/140/2008-DB	16/04/2015	Newton Engineering And Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-01/COMMR/STAX/VDR-II/2008-09 Dated : 19/05/2008
379	C/COD /10380/2015 -in- C/10600/2015-SM	15/04/2015	C L International -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-21-14-15 Dated : 29/12/2014
380	ST/Stay /10381/2015 -in- ST/10603/2015-DB	16/04/2015	Dhariwal Industries Limited -Vs- C.C.E. & C.-Anand	OIA-VAD-EXCUS-001-APP-618-14-15 Dated : 06/01/2015
381	E/CROSS /10382/2015 -in- E/10167/2015-DB	16/04/2015	C.C.E.-Ahmedabad-ii -Vs- Phenix Construction Technology	OIO-AHM-EXCUS-002-COMMR-014-14-15 Dated : 21/10/2014
382	E/COD /10383/2015 -in-	17/04/2015	Agro Pack -Vs-	OIO-BH-EXCUS-BHARUCH-COM-009-14-15 Dated : 31/12/2014

	E/10605/2015-DB		C.C.E-Bharuch	
383	E/ROM /10384/2015 -in- E/2900/2006-DB	20/04/2015	Shah Alloys Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-09/COMMR/2006 Dated : 03/04/2006
384	E/Early Hearing /10385/2015 -in- E/10469/2015-DB	20/04/2015	Sai Calnates India Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-CCESA-VAD-APP-II-SSP-034-035-2014-15 Dated : 22/12/2014
385	E/Early Hearing /10386/2015 -in- E/10468/2015-DB	20/04/2015	Sai Calnates India Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-CCESA-VAD-APP-II-SSP-034-035-2014-15 Dated : 22/12/2014
386	C/ROA /10387/2015 -in- C/11486/2014-DB	27/03/2015	Vijay Singh Gohil -Vs- C.C.-Kandla	OIO-KDL/COMMR/45/2013-14 Dated : 31/12/2013
387	E/CROSS /10388/2015 -in- E/10339/2015-SM	20/04/2015	C.C.E. & S.T.-Vadodara-ii -Vs- Shankar Packaging Ltd	OIA-VAD-EXCUS-002-APP-564-565-14-15 Dated : 19/11/2014
388	E/Early Hearing /10389/2015 -in-	20/04/2015	Biochem Pharmaceutical Industries -Vs-	OIO-02/DEM/DAMAN/2011 Dated : 28/01/2011

	E/542/2011-DB		C.C.E. & S.T.-Daman	
389	E/Others /10390/2015 -in- E/10639/2013-DB	20/04/2015	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-24-44/DEMAND/CEX/COMMR/BRC-I/2012 Dated : 31/12/2012
390	E/Others /10391/2015 -in- E/26/2011-DB	20/04/2015	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-8-21/DEMAND/COMMR-I/2010 Dated : 05/10/2010
391	C/Others /10392/2015 -in- C/282/2007-DB	16/04/2015	Monika India -Vs- C.C.-Kandla	OIA-271-2006-KDL-CUS-COMMR-A--AHD Dated : 01/12/2006
392	E/Early Hearing /10393/2015 -in- E/10251/2015-SM	22/04/2015	Aia Engineering Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-79-14-15 Dated : 29/12/2014
393	ST/COD /10394/2015 -in- ST/10621/2015-DB	21/04/2015	Banas Steel Industries -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-191-14-15 Dated : 15/01/2015
394	C/COD /10395/2015 -in- C/10632/2015-DB	22/04/2015	Bhatia Global Trading Ltd -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-443-14-15 Dated : 07/01/2015

395	E/Early Hearing /10396/2015 -in- E/10634/2015-DB	22/04/2015	Temple Packaging P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0042-14-15 Dated : 11/02/2015
396	E/CROSS /10397/2015 -in- E/10329/2015-SM	22/04/2015	C.C.E. & S.T.-Rajkot -Vs- Optel Ceramic Pvt Ltd	OIA-RJT-EXCUS-000-APP-248-14-15 Dated : 31/12/2014
397	C/Early Hearing /10398/2015 -in- C/10645/2015-SM	23/04/2015	Jay Agro Organics Ltd -Vs- C.C.-Ahmedabad	OIO-01/COMMR/O&A/DGCEI/2015 Dated : 27/02/2015
398	C/COD /10399/2015 -in- C/10646/2015-DB	23/04/2015	J K Lakshmi Cement Ltd -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-306-14-15 Dated : 06/01/2015
399	E/COD /10400/2015 -in- E/10655/2015-DB	27/04/2015	Kashyap Sweetners Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-590-591-13-14 Dated : 14/03/2014
400	E/COD /10401/2015 -in- E/10656/2015-DB	27/04/2015	Jitendra Pandey -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-590-591-13-14 Dated : 14/03/2014
401	E/Early Hearing	27/04/2015	Yashraj Containeurs Ltd	OIO-DMN-EXCUS-000-COM-002-13-14

	/10402/2015 -in- E/13107/2013-DB		-Vs- C.C.E. & S.T.-Daman	Dated : 19/06/2013
402	E/ROA /10403/2015 -in- E/11115/2013-DB	28/04/2015	Baroda Rayon Corporation Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-72-73/DEMAND/2012 Dated : 28/02/2013
403	E/Stay /10404/2015 -in- E/10679/2015-DB	06/04/2015	Bright Engineering Works -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-012-14-15 Dated : 14/10/2014
404	E/COD /10405/2015 -in- E/10679/2015-DB	06/04/2015	Bright Engineering Works -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-012-14-15 Dated : 14/10/2014
405	E/CROSS /10406/2015 -in- E/13900/2014-DB	29/04/2015	Adani Gas Limited -Vs- C.C.-Ahmedabad	OIO-AHM-EXCUS-002-COMMR-06-14-15 Dated : 27/08/2014
406	ST/CROSS /10407/2015 -in- ST/10337/2015-DB	29/04/2015	C.C.E. & S.T.-Surat-i -Vs- Central Industrial Security Force	OIA-CCESA-VAD-AAP-II-SSP-013-2014-15 Dated : 28/11/2014
407	ST/ROA /10408/2015 -in-	06/05/2015	Navalbhai Bhikhabhai Patel -Vs-	OIA-VAD-EXCUS-001-APP-438-439-2013-14 Dated : 14/10/2013

	ST/10291/2014-DB		C.C.E. & S.T.-Vadodara-i	
408	ST/ROA /10409/2015 -in- ST/10290/2014-DB	06/05/2015	Navalbhai Bhikhabhai Patel -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-438-439-2013-14 Dated : 14/10/2013
409	ST/ROA /10410/2015 -in- ST/10519/2013-DB	06/05/2015	Newton Engineering And Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-11/VDR-11/NEWTON/D-MKP/ADJ/COMMR/2012-13 Dated : 21/12/2012
410	ST/COD /10411/2015 -in- ST/10701/2015-DB	01/05/2015	Harishbhai R Aahir -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-016-14-15 Dated : 11/06/2014
411	E/MA(EXTN) /10412/2015 -in- E/11205/2014-DB	06/05/2015	Intas Pharmaceuticals Limited -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002-COMMR-046-47-13-14 Dated : 16/12/2013
412	E/MA(EXTN) /10413/2015 -in- E/12478/2014-SM	06/05/2015	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-01-14-15 Dated : 08/04/2014
413	C/Early Hearing /10414/2015	23/04/2015	Dharam Enterprise -Vs-	OIA-AHD-000-APP-311-312-14-15 Dated : 22/01/2015

	-in- C/10708/2015-DB		C.C.-Jamnagar(prev)	
414	C/Early Hearing /10415/2015 -in- C/10709/2015-DB	23/04/2015	Dharam Enterprise -Vs- C.C.-Jamnagar(prev)	OIA-AHD-000-APP-311-312-14-15 Dated : 22/01/2015
415	E/MA(EXTN) /10416/2015 -in- E/11422/2013-DB	07/05/2015	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ-527-VDR-II-2012-13 Dated : 28/02/2013
416	ST/ROA /10417/2015 -in- ST/12389/2014-DB	08/05/2015	Arya Logistics -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-COM-211-13-14 Dated : 25/03/2014
417	E/Early Hearing /10418/2015 -in- E/13132/2013-DB	08/05/2015	Yogesh Associates -Vs- C.C.E. & S.T.-Vapi	OIO-25-26/MP/VAPI/2013 Dated : 30/05/2013
418	E/Early Hearing /10419/2015 -in- E/10715/2015-DB	05/05/2015	Bombay Kunststoff Pharma Supplies P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0035-14-15 Dated : 22/01/2015

419	E/Early Hearing /10420/2015 -in- E/10716/2015-DB	05/05/2015	Bombay Kunststoff Pharma Supplies P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0037-14-15 Dated : 22/01/2015
420	E/Early Hearing /10421/2015 -in- E/10717/2015-DB	05/05/2015	Bombay Kunststoff Pharma Supplies P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0034-14-15 Dated : 22/01/2015
421	E/Early Hearing /10422/2015 -in- E/10718/2015-DB	05/05/2015	Bombay Kunststoff Pharma Supplies P Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0036-14-15 Dated : 22/01/2015
422	ST/COD /10423/2015 -in- ST/10727/2015-DB	07/05/2015	Natha Rama & Co -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-157-14-15 Dated : 28/08/2014
423	ST/ROA /10424/2015 -in- ST/13858/2014-DB	11/05/2015	Knp Construction Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-013-14-15 Dated : 09/06/2014
424	E/MA(EXTN) /10425/2015 -in- E/1163/2011-SM	15/05/2015	Mahendra Jethabhai Patel -Vs- C.C.E. & S.T.-Vapi	OIA-SA/54-57/VAPI/2011 Dated : 26/05/2011

425	E/MA(EXTN) /10426/2015 -in- E/1162/2011-SM	15/05/2015	Ashok P Patel -Vs- C.C.E. & S.T.-Vapi	OIA-SA/54-57/VAPI/2011 Dated : 26/05/2011
426	E/MA(EXTN) /10427/2015 -in- E/1161/2011-SM	15/05/2015	Ajit P Patel -Vs- C.C.E. & S.T.-Vapi	OIA-SA/54-57/VAPI/2011 Dated : 26/05/2011
427	E/MA(EXTN) /10428/2015 -in- E/1160/2011-SM	15/05/2015	Explosionproof Electrical Control -Vs- C.C.E. & S.T.-Vapi	OIA-SA/54-57/VAPI/2011 Dated : 26/05/2011
428	ST/Early Hearing /10429/2015 -in- ST/10279/2015-DB	15/05/2015	Aval Enterprises -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-COM-44-45-14-15 Dated : 04/12/2015
429	ST/CROSS /10430/2015 -in- ST/10386/2015-DB	14/05/2015	C.C.E. & S.T.-Ahmedabad-iii -Vs- Krishna Construction	OIA-AHM-EXCUS-003-APP-096-14-15 Dated : 17/11/2014
430	ST/COD /10431/2015 -in-	15/05/2015	Shiva Industiral Security Agency Secunderabad -Vs-	OIO-SUR-EXCUS-001-COM-047-049-14-15 Dated : 18/09/2014

	ST/10719/2015-DB		C.C.E. & S.T.-Surat-i	
431	ST/COD /10432/2015 -in- ST/10720/2015-DB	15/05/2015	Shiva Industrial Security Agency Secunderabad -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-047-049-14-15 Dated : 18/09/2014
432	E/Others /10433/2015 -in- E/577/2007-DB	18/05/2015	Chiripal Industries Limited -Vs- C.C.E.-Ahmedabad-i	OIA-78-2007-AHD-I- Dated : 27/02/2007
433	E/Early Hearing /10434/2015 -in- E/1240/2011-DB	18/05/2015	Shree Extrusion Ltd -Vs- C.C.E. & S.T.-Rajkot	OIO-59/COMMR/2011 Dated : 28/07/2011
434	ST/MA(EXTN) /10435/2015 -in- ST/12674/2014-DB	19/05/2015	Security & Manpower Services -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-001-14-15 Dated : 16/04/2014
435	C/COD /10436/2015 -in- C/10789/2015-SM	01/05/2015	Pranil Shipping -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-026-027-14-15 Dated : 19/01/2015
436	C/CROSS /10437/2015 -in-	20/05/2015	C.C.E. & S.T.-Bhavnagar -Vs-	OIA-175/JMN/2006 Dated : 30/11/2006

	C/73/2007-DB		Kalthia Ship Breaking P Ltd	
437	E/Early Hearing /10438/2015 -in- E/945/2009-DB	19/05/2015	C.C.E. & S.T.-Vadodara-ii -Vs- Hindustan Gas Industries	OIA-COMMR-A-/26&27/VDR-II/2009 Dated : 26/02/2009
438	E/Early Hearing /10439/2015 -in- E/944/2009-DB	19/05/2015	C.C.E. & S.T.-Vadodara-ii -Vs- Hindustan Gas Industries	OIA-COMMR-A-/26&27/VDR-II/2009 Dated : 26/02/2009
439	C/COD /10440/2015 -in- C/10722/2015-SM	20/05/2015	Geochem Middle East -Vs- C.C.-Kandla	OIA-KDL-CUSTOM-000-APP-446-451-14-15 Dated : 22/01/2015
440	E/MA(EXTN) /10441/2015 -in- E/12858/2013-SM	21/05/2015	Jai Research Foundation -Vs- C.C.E. & S.T.-Vapi	OIA-SRP/93/VAPI/2013-14 Dated : 21/05/2013
441	ST/MA(EXTN) /10442/2015 -in- ST/45/2008-DB	21/05/2015	Jai Research Foundation -Vs- C.C.E. & S.T.-Vapi	OIO-07/DEM/VAPI/2008 Dated : 28/01/2008
442	C/MA(EXTN)	25/05/2015	Regent Overseas Pvt Ltd	OIO-20/MP/2006

	/10443/2015 -in- C/115/2007-DB		-Vs- C.C.E. & S.T.-Surat-i	Dated : 29/11/2006
443	E/MA(EXTN) /10444/2015 -in- E/11045/2013-DB	25/05/2015	United Phosphorous Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-27/CIMMR/SURAT-II/2013 Dated : 25/02/2013
444	ST/MA(EXTN) /10445/2015 -in- ST/10297/2014-DB	25/05/2015	United Phosphorus Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-002-APP-234-13-14 Dated : 29/10/2013
445	C/Others /10446/2015 -in- C/10250/2015-DB	27/05/2015	Russell Waugh -Vs- C.C.-Jamnagar(prev)	OIO-10-COMMISSIONER-2014 Dated : 23/05/2014
446	C/Others /10447/2015 -in- C/10249/2015-DB	27/05/2015	Russell Waugh -Vs- C.C.-Jamnagar(prev)	OIO-13-COMMISSIONER-2014 Dated : 30/06/2014
447	C/Others /10448/2015 -in- C/10248/2015-DB	27/05/2015	Richard Hemingway -Vs- C.C.-Jamnagar(prev)	OIO-10-COMMISSIONER-2014 Dated : 23/05/2014
448	C/Others /10449/2015	27/05/2015	Raichard Hemingway	OIO-13-COMMISSIONER-2014

	-in- C/10247/2015-DB		-Vs- C.C.-Jamnagar(prev)	Dated : 30/06/2014
449	ST/Early Hearing /10450/2015 -in- ST/10826/2015-DB	26/05/2015	Blossom Industries Limited -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0047-14-15 Dated : 12/03/2015
450	ST/Early Hearing /10451/2015 -in- ST/10827/2015-DB	26/05/2015	Blossom Industries Limited -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0048-14-15 Dated : 12/03/2015
451	ST/Early Hearing /10452/2015 -in- ST/10828/2015-DB	26/05/2015	Blossom Industries Limited -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0049-14-15 Dated : 12/03/2015
452	ST/Early Hearing /10453/2015 -in- ST/10829/2015-DB	26/05/2015	Blossom Industries Limited -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0046-14-15 Dated : 12/03/2015
453	ST/COD /10454/2015 -in- ST/10836/2015-SM	08/05/2015	Shiva Ashish Security & Utility Agency -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-586-2014-15 Dated : 10/12/2014

454	ST/COD /10455/2015 -in- ST/10837/2015-SM	08/05/2015	Shree Maheshwari Utility Agency -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-584-14-15 Dated : 10/12/2014
455	E/CROSS /10456/2015 -in- E/10525/2015-DB	28/05/2015	C.C.E. & S.T.-Surat-ii -Vs- Home Tex Creations Pvt Ltd	OIA-CCESA-VAD-APP-II-SSP-050-051-2014-15 Dated : 27/01/2015
456	C/ROM /10457/2015 -in- C/139/2012-DB	29/05/2015	Vvf (india) Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/23/2011-12 Dated : 30/03/2012
457	E/Others /10458/2015 -in- E/442/2009-SM	29/05/2015	Spentex Industries Limited -Vs- C.C.E.-Ahmedabad-ii	OIA-18-2009-AHD-II-CE-ID-COMMR-A--AHD Dated : 19/01/2009
458	C/Others /10459/2015 -in- C/13513/2014-DB	01/06/2015	Neeraj Sharma -Vs- C.C.-Kandla	OIO-05-2013-14-CC-I-JNCH Dated : 30/06/2014
459	E/Early Hearing /10460/2015 -in- E/10690/2015-SM	02/06/2015	Amit R Bhasin -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-191-198-14-15 Dated : 20/02/2015
460	E/Early Hearing /10461/2015	02/06/2015	Bajrang Castings P Ltd -Vs-	OIA-AHM-EXCUS-002-APP-191-198-14-15 Dated : 24/02/2015

	-in- E/10689/2015-SM		C.C.E.-Ahmedabad-ii	
461	C/Early Hearing /10462/2015 -in- C/12440/2014-DB	02/06/2015	Rushil Industries Ltd -Vs- C.C.-Jamnagar(prev)	OIA-79-83/2014/CUS/COMMR-A-/JMR Dated : 25/03/2014
462	C/Early Hearing /10463/2015 -in- C/12439/2014-DB	02/06/2015	Rushi Industries Ltd -Vs- C.C.-Jamnagar(prev)	OIA-79-83-2014-CUS-COMMR-A--JMR Dated : 25/03/2014
463	C/Early Hearing /10464/2015 -in- C/13782/2013-DB	02/06/2015	Rushi Industries Ltd -Vs- C.C.-Jamnagar(prev)	OIA-324-331/2013/CUS/COMMR-A-/JMR Dated : 17/09/2013
464	C/Early Hearing /10465/2015 -in- C/14165/2013-DB	02/06/2015	Anand Exports -Vs- C.C.-Jamnagar(prev)	OIA-279-323/2013/CUS/COMMR-A-/JMR Dated : 12/09/2013
465	C/Early Hearing /10466/2015 -in- C/12120/2014-DB	02/06/2015	Anand Exports -Vs- C.C.-Jamnagar(prev)	OIA-79-83/2014/CUS/COMMR-A-/JMR Dated : 25/03/2014

466	C/Early Hearing /10467/2015 -in- C/10184/2014-DB	02/06/2015	Anand Exports -Vs- C.C.-Jamnagar(prev)	OIA-399-421/2013/CUS/COMMR-A-/JMR Dated : 29/10/2013
467	C/Early Hearing /10468/2015 -in- C/11258/2014-DB	02/06/2015	Anand Exports -Vs- C.C.-Jamnagar(prev)	OIA-33-50/2014/CUS/COMMR-A-/JMR Dated : 11/02/2014
468	C/Early Hearing /10469/2015 -in- C/14166/2013-DB	02/06/2015	Anand Exports -Vs- C.C.-Jamnagar(prev)	OIA-279-323/2013/CUS/COMMR-A-/JMR Dated : 12/09/2013
469	C/Early Hearing /10470/2015 -in- C/12122/2014-DB	02/06/2015	Shanti Ship Breakers Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-79-83/2014/CUS/COMMR-A-/JMR Dated : 25/03/2014
470	C/Early Hearing /10471/2015 -in- C/10183/2014-DB	02/06/2015	Shital Ispat Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-399-421/2013/CUS/COMMR-A-/JMR Dated : 29/10/2013
471	C/Early Hearing /10472/2015 -in-	02/06/2015	Shital Ispat Pvt Ltd -Vs-	OIA-279-323/2013/CUS/COMMR-A-/JMR Dated : 12/09/2013

	C/14167/2013-DB		C.C.-Jamnagar(prev)	
472	C/Early Hearing /10473/2015 -in- C/12121/2014-DB	02/06/2015	Shital Ispat Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-79-83/2014/CUS/COMMR-A-/JMR Dated : 25/03/2014
473	C/Early Hearing /10474/2015 -in- C/11259/2014-DB	02/06/2015	Shital Ispat Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-33-50/2014/CUS/COMMR-A-/JMR Dated : 11/02/2014
474	C/Early Hearing /10475/2015 -in- C/10182/2014-DB	02/06/2015	Shanti Ship Breakers Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-399-421/2013/CUS/COMMR-A-/JMR Dated : 29/10/2013
475	C/Early Hearing /10476/2015 -in- C/13783/2013-DB	02/06/2015	Dynamic Ship Recyclers Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-324-331/2013/CUS/COMMR-A-/JMR Dated : 17/09/2013
476	C/Early Hearing /10477/2015 -in- C/13784/2013-DB	02/06/2015	Dynamic Ship Recyclers Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-324-331/2013/CUS/COMMR-A-/JMR Dated : 17/09/2013

477	C/Early Hearing /10478/2015 -in- C/10185/2014-DB	02/06/2015	Shirdi Steel Traders -Vs- C.C.-Jamnagar(prev)	OIA-355-378/2013/CUS/COMMR-A-/JMR Dated : 15/10/2013
478	C/Early Hearing /10479/2015 -in- C/11257/2014-DB	02/06/2015	Shirdi Steel Traders -Vs- C.C.-Jamnagar(prev)	OIA-33-50/2014/CUS/COMMR-A-/JMR Dated : 11/02/2014
479	C/Early Hearing /10480/2015 -in- C/13781/2013-DB	02/06/2015	Y S Investments -Vs- C.C.-Jamnagar(prev)	OIA-324-331/2013/CUS/COMMR-A-/JMR Dated : 17/09/2013
480	C/Early Hearing /10481/2015 -in- C/13780/2013-DB	02/06/2015	Lucky Steel Industries -Vs- C.C.-Jamnagar(prev)	OIA-324-331/2013/CUS/COMMR-A-/JMR Dated : 17/09/2013
481	C/Early Hearing /10482/2015 -in- C/12861/2014-DB	02/06/2015	Honey Ship Breaking Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-214-222/2014/CUS/COMMR-A-/JMR Dated : 16/06/2014
482	C/Early Hearing /10483/2015 -in-	02/06/2015	Honey Ship Breaking Pvt Ltd -Vs-	OIA-214-222/2014/CUS/COMMR-A-/JMR Dated : 16/06/2014

	C/12863/2014-DB		C.C.-Jamnagar(prev)	
483	C/Early Hearing /10484/2015 -in- C/12862/2014-DB	02/06/2015	Honey Ship Breaking Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-214-222/2014/CUS/COMMR-A-/JMR Dated : 16/06/2014
484	C/COD /10485/2015 -in- C/10867/2015-DB	01/06/2015	Trinetra Cement Ltd -Vs- C.C.-Jamnagar(prev)	OIA-JMN-000-APP-303-304-14-15 Dated : 26/12/2014
485	E/Stay /10486/2015 -in- E/10868/2015-DB	08/04/2015	Swiber Offshore Construction Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-001-14-15 Dated : 18/12/2014
486	E/COD /10487/2015 -in- E/10868/2015-DB	08/04/2015	Swiber Offshore Construction Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-001-14-15 Dated : 18/12/2014
487	E/Early Hearing /10488/2015 -in- E/10868/2015-DB	08/04/2015	Swiber Offshore Construction Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-001-14-15 Dated : 18/12/2014
488	C/Stay /10489/2015 -in-	09/04/2015	Swiber Offshore Construction Pvt Ltd -Vs-	OIA-MUN-CUSTM-000-APP-012-013-14-15 Dated : 25/11/2014

	C/10869/2015-DB		C.C.-Mundra	
489	C/COD /10490/2015 -in- C/10869/2015-DB	09/04/2015	Swiber Offshore Construction Pvt Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-012-013-14-15 Dated : 25/11/2014
490	C/Early Hearing /10491/2015 -in- C/10869/2015-DB	09/04/2015	Swiber Offshore Construction Pvt Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-012-013-14-15 Dated : 25/11/2014
491	C/Stay /10492/2015 -in- C/10870/2015-DB	09/04/2015	Alok Gupta -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-012-013-14-15 Dated : 25/11/2014
492	C/COD /10493/2015 -in- C/10870/2015-DB	09/04/2015	Alok Gupta -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-012-013-14-15 Dated : 25/11/2014
493	C/Early Hearing /10494/2015 -in- C/10870/2015-DB	09/04/2015	Alok Gupta -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-012-013-14-15 Dated : 25/11/2014
494	ST/CROSS /10495/2015 -in-	03/06/2015	C.C.E. & S.T.-Surat-i -Vs- Karpara Project Engineering Pvt Ltd	OIA-CCESA-VAD-APP-II-SSP-052-2014-15 Dated : 27/01/2015

	ST/10529/2015-SM			
495	ST/Others /10496/2015 -in- ST/10519/2013-DB	04/06/2015	Newton Engineering And Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-11/VDR-11/NEWTON/D-MKP/ADJ/COMMR/2012-13 Dated : 21/12/2012
496	E/MA(EXTN) /10497/2015 -in- E/12794/2014-SM	04/06/2015	Plastiblends India Limited -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000-APP-68-14-15 Dated : 06/06/2014
497	E/MA(EXTN) /10498/2015 -in- E/171/2012-DB	04/06/2015	Plastiblends India Limited -Vs- C.C.E. & S.T.-Daman	OIA-CS/132/DMN/NDMN/2011-12 Dated : 20/12/2011
498	E/COD /10499/2015 -in- E/10884/2015-DB	03/06/2015	Softel Machines Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-154-14-15 Dated : 28/08/2014
499	ST/MA(EXTN) /10500/2015 -in- ST/10188/2014-DB	05/06/2015	Akash Caterers -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-457-13-14 Dated : 17/10/2013
500	ST/MA(EXTN) /10501/2015	05/06/2015	Raviraj Securities Pvt Ltd -Vs-	OIA-450/2010/COMMR-A-/CMC/RAJ Dated : 20/10/2010

	-in- ST/77/2011-DB		C.C.E. & S.T.-Rajkot	
501	E/MA(EXTN) /10502/2015 -in- E/12664/2013-DB	08/06/2015	Theis Precision Steel India Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA-SRP/91-92/DMN/2013-14 Dated : 06/06/2013
502	E/Early Hearing /10503/2015 -in- E/1156/2008-DB	08/06/2015	Chamaria Fashions Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-269/2004-AHD-I- Dated : 12/10/2004
503	C/Early Hearing /10504/2015 -in- C/277/2011-DB	10/06/2015	Forever Precious Jewellery And Diamonds Limited -Vs- C.C.-Ahmedabad	OIO-10-COMMR-ACC-AHMEDABAD-2011 Dated : 31/03/2011
504	E/COD /10505/2015 -in- E/10896/2015-DB	05/06/2015	Bhavin R Shah -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-271-273-14-15 Dated : 27/02/2015
505	ST/CROSS /10506/2015 -in- ST/10585/2015-DB	05/06/2015	C.C.E. & S.T.-Rajkot -Vs- Indo Nippon Chemical Co Ltd	OIA-GDM-EXCUS-000-APP-001-14-15 Dated : 18/12/2014

506	E/CROSS /10507/2015 -in- E/10647/2015-SM	05/06/2015	C.C.E.-Ahmedabad-ii -Vs- Real Strips Ltd	OIA-AHM-EXCUS-002-APP-182-14-15 Dated : 19/01/2015
507	E/Stay /10508/2015 -in- E/10898/2015-DB	13/05/2015	Wellknown Polyester Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0039-14-15 Dated : 19/02/2015
508	E/MA(EXTN) /10509/2015 -in- E/11435/2014-DB	11/06/2015	Bayer Vapi Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-15-13-14 Dated : 29/11/2013
509	E/Stay /10510/2015 -in- E/10899/2015-DB	13/05/2015	Wellknown Polyester Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0040-14-15 Dated : 19/02/2015
510	E/Early Hearing /10511/2015 -in- E/13602/2014-DB	12/06/2015	Pipavav Defence & Offshore Engineering Co Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BHV-EXCUS-000-COM-002-14-15 Dated : 31/07/2014
511	E/COD /10512/2015 -in- E/10909/2015-SM	09/06/2015	Dosti Fabricators -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-264-265-14-15 Dated : 16/02/2015
512	E/COD /10513/2015	11/06/2015	C.C.E. & S.T.-Surat-i	OIA-RKA-594-599-SRT-I-2009

	-in- E/10913/2015-SM		-Vs- Shree Krishna Silk Mills	Dated : 13/08/2009
513	E/COD /10514/2015 -in- E/10914/2015-SM	11/06/2015	C.C.E. & S.T.-Surat-i -Vs- N M & Co	OIA-RKA/594-599/SRT-I/2009 Dated : 13/08/2009
514	E/COD /10515/2015 -in- E/10915/2015-SM	11/06/2015	C.C.E. & S.T.-Surat-i -Vs- Dee Pee Enterprises	OIA-RKA/594-599/SRT-I/2009 Dated : 13/08/2009
515	E/COD /10516/2015 -in- E/10916/2015-SM	11/06/2015	C.C.E. & S.T.-Surat-i -Vs- Inder Silk Mills	OIA-RKA/594-599/SRT-I/2009 Dated : 13/08/2009
516	C/Stay /10517/2015 -in- C/10925/2015-DB	11/06/2015	Space Enterprise -Vs- C.C.-Ahmedabad	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 17/04/2014
517	C/Stay /10518/2015 -in- C/10926/2015-DB	11/06/2015	Asahi Dyechem P Ltd -Vs- C.C.-Ahmedabad	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 28/03/2014
518	C/Stay /10519/2015 -in- C/10927/2015-DB	11/06/2015	Space Industries Ltd -Vs- C.C.-Ahmedabad	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 17/04/2014

519	C/Stay /10520/2015 -in- C/10928/2015-DB	11/06/2015	Surya Chemicals -Vs- C.C.-Ahmedabad	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 28/03/2014
520	C/Stay /10521/2015 -in- C/10929/2015-DB	11/06/2015	Space India -Vs- C.C.-Ahmedabad	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 17/04/2014
521	ST/Early Hearing /10522/2015 -in- ST/10257/2014-DB	15/06/2015	Kanaksinh M Vaghela -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-422-13-14 Dated : 30/09/2013
522	E/ROA /10523/2015 -in- E/11807/2014-DB	16/06/2015	Sheena Textiles Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014
523	E/ROA /10524/2015 -in- E/11809/2014-DB	16/06/2015	Sheena Exports -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014
524	E/ROA /10525/2015 -in- E/11811/2014-DB	16/06/2015	Manoj Kumar Chugh -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014
525	E/ROA /10526/2015 -in-	16/06/2015	Ram Prakash Chugh -Vs-	OIO-SUR-EXCUS-001-COM-78-13-14 Dated : 30/01/2014

	E/11810/2014-DB		C.C.E. & S.T.-Surat-i	
526	C/Early Hearing /10527/2015 -in- C/494/2011-DB	15/06/2015	Vinny Royal Plasticoates Pvt Ltd -Vs- C.C.-Ahmedabad	OIO-18/COMMR/TECH/2011 Dated : 26/08/2011
527	C/Stay /10528/2015 -in- C/10930/2015-DB	11/06/2015	Exim Corporation -Vs- C.C.-Ahmedabad	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 28/03/2014
528	C/Stay /10529/2015 -in- C/10931/2015-DB	11/06/2015	Centre For Applied Arts And Design P Ltd -Vs- C.C.-Ahmedabad	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 28/03/2014
529	C/Stay /10530/2015 -in- C/10932/2015-DB	11/06/2015	C J Exports -Vs- C.C.-Ahmedabad	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 28/03/2014
530	C/Stay /10531/2015 -in- C/10933/2015-DB	11/06/2015	Earnest John & Co Ltd -Vs- C.C.-Ahmedabad	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 28/03/2014
531	C/Stay /10532/2015 -in-	11/06/2015	Audichem India Ltd -Vs-	OIO-44/2014/CAC/CC/ADJ/SJ Dated : 28/03/2014

	C/10934/2015-DB		C.C.-Ahmedabad	
532	C/CROSS /10533/2015 -in- C/10712/2015-SM	12/06/2015	Sanjay Dave -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-446-451-14-15 Dated : 22/01/2015
533	C/Others /10534/2015 -in- C/11713/2013-DB	16/06/2015	C.C.-Ahmedabad -Vs- Vidres India Ceramics Pvt Ltd	OIA-192-201/2013/CUS/COMMR-A/AHD Dated : 11/03/2013
534	C/Early Hearing /10535/2015 -in- C/11713/2013-DB	16/06/2015	C.C.-Ahmedabad -Vs- Vidres India Ceramics Pvt Ltd	OIA-192-201/2013/CUS/COMMR-A/AHD Dated : 11/03/2013
535	E/ROM /10536/2015 -in- E/1070/2010-SM	16/06/2015	Atcom Technologies Ltd -Vs- C.C.E. & S.T.-Daman	OIA-AKP/392/DMN/NDMN/DENOVO/2009-2010 Dated : 31/03/2010
536	E/Stay /10537/2015 -in- E/10948/2015-DB	15/06/2015	Balbir Profile P Ltd -Vs- C.C.E & S.T.-Silvasa	OIA-VAD-EXCUS-003-APP-04-15-16 Dated : 16/04/2015
537	E/Stay /10538/2015 -in- E/10949/2015-DB	15/06/2015	Jaksons Limited -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0055-14-15 Dated : 26/03/2015
538	C/COD /10539/2015	15/06/2015	Russell Waugh	OIA-229-230/COMMR-A-/JMN/2014

	-in- C/10951/2015-DB		-Vs- C.C.-Jamnagar(prev)	Dated : 03/07/2014
539	C/COD /10540/2015 -in- C/10952/2015-DB	15/06/2015	Richard Hemingway -Vs- C.C.-Jamnagar(prev)	OIA-229-230/COMMR-A-/JMN/2014 Dated : 03/07/2014
540	C/COD /10541/2015 -in- C/10953/2015-DB	15/06/2015	Russell Waugh -Vs- C.C.-Jamnagar(prev)	OIA-229-230/COMMR-A-/JMN/2014 Dated : 03/07/2014
541	C/COD /10542/2015 -in- C/10954/2015-DB	15/06/2015	Richard Hemingway -Vs- C.C.-Jamnagar(prev)	OIA-229-230/COMMR-A-/JMN/2014 Dated : 03/07/2014
542	E/ROA /10543/2015 -in- E/803/2008-SM	17/06/2015	Sipra Remedies Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIA-KKS-173-174-DAMAN-2008 Dated : 16/04/2008
543	E/ROA /10544/2015 -in- E/804/2008-SM	17/06/2015	Sanjeev Tiwari -Vs- C.C.E. & S.T.-Daman	OIA-KKS/173-174/DAMAN/2008 Dated : 16/04/2008
544	ST/CROSS /10545/2015 -in-	15/06/2015	C.C.E. & S.T.-Bhavnagar -Vs- Gatral Construction Co	OIA-BVR-EXCUS-000-APP-58-14-15 Dated : 19/12/2014

	ST/10492/2015-DB			
545	ST/CROSS /10546/2015 -in- ST/10658/2015-DB	15/06/2015	C.C.E. & S.T.-Ahmedabad-iii -Vs- D J Chavda Construction Co	OIA-AHM-EXCUS-003-APP-137-14-15 Dated : 29/12/2014
546	E/CROSS /10547/2015 -in- E/10808/2015-DB	16/06/2015	Eimco Elecon India Ltd -Vs- C.C.E. & C.-Anand	OIA-AND-EXUCS-000-COM-002-14-15 Dated : 31/03/2015
547	ST/CROSS /10548/2015 -in- ST/10552/2015-DB	16/06/2015	C.C.E. & S.T.-Surat-i -Vs- Gopi Construction	OIA-CCESA-VAD-APP-II-SSP-022-2014-15 Dated : 28/11/2014
548	C/Early Hearing /10549/2015 -in- C/12864/2014-DB	02/06/2015	Dhan Steel Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-214-222/2014/CUS/COMMR-A-/JMR Dated : 16/06/2014
549	C/Early Hearing /10550/2015 -in- C/12866/2014-DB	02/06/2015	Honey Ship Breaking Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-214-222/2014/CUS/COMMR-A-/JMR Dated : 16/06/2014
550	C/Early Hearing /10551/2015	02/06/2015	Anand Exports -Vs-	OIA-214-222/2014/CUS/COMMR-A-/JMR Dated : 16/06/2014

	-in- C/12865/2014-DB		C.C.-Jamnagar(prev)	
551	C/MA(EXTN) /10552/2015 -in- C/266/2010-DB	18/06/2015	Messrs Prasham Polymers -Vs- C.C.-Kandla	OIO-KDL/COMMR/73/08-09 Dated : 30/03/2009
552	C/ROM /10553/2015 -in- C/10246/2015-DB	19/06/2015	C.C.-Mundra -Vs- Global Exim	OIA-MUN-CUSTM-000-APP-002-14-15 Dated : 12/11/2014
553	E/Early Hearing /10554/2015 -in- E/10101/2014-SM	19/06/2015	Kyb Conmat Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-419-13-14 Dated : 08/10/2013
554	E/Early Hearing /10555/2015 -in- E/10100/2014-SM	19/06/2015	Kyb Conmat Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-420-13-14 Dated : 08/10/2013
555	E/Others /10556/2015 -in- E/1286/2011-DB	19/06/2015	Vrindavan Dyeing Mills (p) Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-58/DEM/2010 Dated : 31/03/2011
556	E/Others /10557/2015	19/06/2015	Micro Inks Private Limited	OIA-SRP-25-VAPI-2013-14

	-in- E/12289/2013-SM		-Vs- C.C.E. & S.T.-Vapi	Dated : 11/04/2013
557	E/Others /10558/2015 -in- E/11137/2014-SM	19/06/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000-APP-256-257-13-14 Dated : 17/12/2013
558	E/Others /10559/2015 -in- E/12107/2014-DB	19/06/2015	Micro Inks Private Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-033-13-14 Dated : 27/02/2014
559	E/Others /10560/2015 -in- E/11138/2014-SM	19/06/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000-APP-254-255-13-14 Dated : 17/12/2013
560	E/Others /10561/2015 -in- E/1435/2011-DB	19/06/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Daman	OIO-05-DEM-DAMAN-2011 Dated : 29/08/2011
561	E/Others /10562/2015 -in- E/13595/2013-SM	19/06/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Daman	OIA-SRP-147-DMN-2013-14 Dated : 01/08/2013
562	ST/Others /10563/2015 -in- ST/13281/2013-DB	19/06/2015	Micro Inks Pvt Limited -Vs- C.C.E. & S.T.-Daman	OIA-SRP-110-DMN-2013-14 Dated : 25/06/2013

563	E/Others /10564/2015 -in- E/14054/2013-SM	19/06/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-290-13-14 Dated : 12/09/2013
564	E/Others /10565/2015 -in- E/12291/2013-SM	19/06/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-24-VAPI-2013-14 Dated : 11/04/2013
565	C/ROA /10566/2015 -in- C/11984/2014-DB	19/06/2015	Jayesh Patel -Vs- C.C.-Ahmedabad	OIA-71-72-2014-CUS-COMMR-A--AHD Dated : 03/02/2014
566	C/ROA /10567/2015 -in- C/11983/2014-DB	19/06/2015	Jay Mahalaxmi Enterorise -Vs- C.C.-Ahmedabad	OIA-71-72-2014-CUS-COMMR-A--AHD Dated : 03/02/2014
567	E/Stay /10568/2015 -in- E/10968/2015-DB	26/05/2015	Harsh International -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-274-277-14-15 Dated : 27/02/2015
568	C/Stay /10569/2015 -in- C/10969/2015-DB	18/06/2015	Harsh International -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-274-277-14-15 Dated : 27/02/2015
569	ST/COD /10570/2015 -in-	18/06/2015	Ashok Gondhai Memorial Trust -Vs-	OIA-RAJ-EXCUS-000-APP-256-14-15 Dated : 30/01/2015

	ST/10971/2015-DB		C.C.E. & S.T.-Rajkot	
570	ST/COD /10571/2015 -in- ST/10972/2015-DB	18/06/2015	Ashok Gondhai Memorial Trust -Vs- C.C.E. & S.T.-Mysore	OIA-RAJ-EXCUS-000-APP-256-14-15 Dated : 30/01/2015
571	ST/COD /10572/2015 -in- ST/10973/2015-DB	18/06/2015	Ashok Gondhai Memorial Trust -Vs- C.C.E. & S.T.-Mysore	OIA-RAJ-EXCUS-000-APP-256-14-15 Dated : 30/01/2015
572	ST/COD /10573/2015 -in- ST/10974/2015-DB	18/06/2015	Ashok Gondhai Memorial Trust -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-256-14-15 Dated : 30/01/2015
573	E/Early Hearing /10574/2015 -in- E/10975/2015-DB	18/06/2015	Emco Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-016-017-14-15 Dated : 04/03/2015
574	E/Early Hearing /10575/2015 -in- E/10976/2015-DB	18/06/2015	Emco Limited -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-016-017-14-15 Dated : 04/03/2015
575	C/Early Hearing /10576/2015 -in-	19/06/2015	Terapanth Foods Ltd -Vs- C.C.-Kandla	OIO-KDL-COMMR-PVRR-27-2014-15 Dated : 31/03/2015

	C/10982/2015-DB			
576	C/Early Hearing /10577/2015 -in- C/10983/2015-DB	19/06/2015	Babulal Singhvi -Vs- C.C.-Kandla	OIO-KDL/COMMR/PVRR/27/2014-15 Dated : 31/03/2015
577	C/Early Hearing /10578/2015 -in- C/10984/2015-DB	19/06/2015	The Kutch Salt & Allied Industries Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/PVRR/27/2014-15 Dated : 31/03/2015
578	C/Early Hearing /10579/2015 -in- C/10985/2015-DB	19/06/2015	Babulal Singhvi -Vs- C.C.-Kandla	OIO-KDL/COMMR/PVRR/27/2014-15 Dated : 31/03/2015
579	ST/CROSS /10580/2015 -in- ST/10765/2015-DB	19/06/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Zeeneel Construction	OIA-AHM-EXCUS-003-APP-118-14-15 Dated : 10/12/2014
580	ST/CROSS /10581/2015 -in- ST/13657/2014-DB	19/06/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Shankardas Bherumal Pahlajani	OIA-AHM-SVTAX-000-APP-107-14-15 Dated : 31/07/2014
581	ST/CROSS	19/06/2015	C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-107-14-15

	/10583/2015 -in- ST/13656/2014-DB		-Vs- Zaverilal Virjibhai Mandalia	Dated : 31/07/2014
582	ST/CROSS /10585/2015 -in- ST/13658/2014-DB	19/06/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Ghanshyam Doulatram Pahlajani	OIA-AHM-SVTAX-000-APP-107-14-15 Dated : 31/07/2014
583	E/Early Hearing /10587/2015 -in- E/12646/2014-SM	24/06/2015	C.C.E.-Ahmedabad-ii -Vs- Prem Fabricators	OIO-AHM-EXCUS-002-COMMR-051-13-14 Dated : 08/01/2014
584	ST/CROSS /10588/2015 -in- ST/13659/2014-DB	19/06/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Ramesh Kotumal Pahlajani	OIA-AHM-SVTAX-000-APP-107-14-15 Dated : 31/07/2014
585	ST/CROSS /10590/2015 -in- ST/13656/2014-DB	19/06/2015	C.S.T.-Service Tax - Ahmedabad -Vs- Zaverilal Virjibhai Mandalia	OIA-AHM-SVTAX-000-APP-107-14-15 Dated : 31/07/2014
586	C/MA(EXTN) /10592/2015 -in-	24/06/2015	Hindustan Unilever Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/26/2008 Dated : 30/05/2008

	C/376/2008-DB			
587	ST/MA(EXTN) /10593/2015 -in- ST/13987/2013-DB	24/06/2015	Intas Pharmaceuticals Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC-34-COMMR-AHD-2013 Dated : 18/09/2013
588	ST/ROM /10594/2015 -in- ST/10552/2013-SM	26/06/2015	Messrs Dic Fine Chemicals Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-PJ-367TO371-VDR-II-2012 Dated : 21/12/2012
589	C/MA(EXTN) /10595/2015 -in- C/71/2012-DB	26/06/2015	Shree Fats And Proteins Pvt Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/24/2010-11 Dated : 07/03/2011
590	E/Early Hearing /10596/2015 -in- E/12847/2014-SM	29/06/2015	Alliance Containers Co -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-77-78-14-15 Dated : 26/05/2014
591	C/COD /10597/2015 -in- C/11037/2015-DB	26/06/2015	Western Impex -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-271-273-14-15 Dated : 27/02/2015
592	E/Stay /10598/2015 -in-	26/06/2015	C.C.E. & S.T.-Rajkot -Vs-	OIA-RAJ-EXCUS-000-APP-286-14-15 Dated : 31/03/2015

	E/11038/2015-SM		Parth Trading Co	
593	C/ROA /10599/2015 -in- C/13819/2014-DB	16/06/2015	Asian Natural Resources India Ltd -Vs- C.C.-Jamnagar(prev)	OIA-242-247/COMMR-A-/JMN/2014 Dated : 23/07/2014
594	C/ROA /10600/2015 -in- C/13817/2014-DB	16/06/2015	Asian Natural Resources India Ltd -Vs- C.C.-Jamnagar(prev)	OIA-242-247/COMMR-A-/JMN/2014 Dated : 23/07/2014
595	C/ROA /10601/2015 -in- C/13816/2014-DB	16/06/2015	Bhatia Industries & Infrastructure Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-242-247/COMMR-A-/JMN/2014 Dated : 23/07/2014
596	C/ROA /10602/2015 -in- C/13815/2014-DB	16/06/2015	Bhatia Global Trading Ltd -Vs- C.C.-Jamnagar(prev)	OIA-242-247/COMMR-A-/JMN/2014 Dated : 23/07/2014
597	C/ROA /10603/2015 -in- C/13818/2014-DB	16/06/2015	Bhatia Global Trading Ltd -Vs- C.C.-Jamnagar(prev)	OIA-242-247/COMMR-A-/JMN/2014 Dated : 23/07/2014
598	C/ROA /10604/2015 -in- C/13820/2014-DB	16/06/2015	Bhatia Global Trading Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-242-247/COMMR-A-/JMN/2014 Dated : 23/07/2014
599	E/ROA /10605/2015 -in-	29/06/2015	Hastimal Jain -Vs-	OIO-18/MP/2005 Dated : 20/10/2005

	E/786/2006-DB		C.C.E. & S.T.-Surat-i	
600	E/Early Hearing /10606/2015 -in- E/10813/2015-DB	24/06/2015	Justin Martin -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0036-14-15 Dated : 22/01/2015
601	E/Early Hearing /10607/2015 -in- E/11004/2015-DB	24/06/2015	Justin Martin -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0035-14-15 Dated : 22/01/2015
602	E/Early Hearing /10608/2015 -in- E/10815/2015-DB	24/06/2015	Justin Martin -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0034-14-15 Dated : 22/01/2015
603	E/Early Hearing /10609/2015 -in- E/10814/2015-DB	24/06/2015	Justin Martin -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0037-14-15 Dated : 22/01/2015